

26039

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 200 OF 2014

IN THE MATTER OF:

M.C. Mehta ..... Applicant  
Versus  
Union of India &Ors. ... Respondent

**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF  
DISTRICT GANGA PROTECTION COMMITTEE, CHAMPAWAT,  
UTTARAKHAND THROUGH DISTRICT MAGISTRATE/  
CHAIRMAN, DISTRICT GANGA PROTECTION COMMITTEE  
CHAMPAWAT, UTTARAKHAND IN COMPLIANCE OF ORDER  
DATED 05.09.2023 PASSED BY THIS HON'BLE TRIBUNAL IN  
THE ABOVE MENTIONED MATTER**

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K. P. Gautam  
Advocate  
Supreme Court of India  
Reg. No. D/119/98



Filed by:

[KAUSHAL GAUTAM]  
Additional Advocate General for the State of Uttarakhand /  
Respondent  
C-203, LGF,  
Defence Colony, N. Delhi-110024  
Mobile No. 9811101934  
Email- [officeofkaushalgautam@gmail.com](mailto:officeofkaushalgautam@gmail.com)

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M.C. Mehta

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Versus

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**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF  
DISTRICT GANGA PROTECTION COMMITTEE, CHAMPAWAT,  
UTTARAKHAND THROUGH DISTRICT MAGISTRATE/  
CHAIRMAN, DISTRICT GANGA PROTECTION COMMITTEE  
CHAMPAWAT, UTTARAKHAND IN COMPLIANCE OF ORDER  
DATED 05.09.2023 PASSED BY THIS HON'BLE TRIBUNAL IN  
THE ABOVE MENTIONED MATTER**

I, Navneet Pande S/o Shri S.K.Pande aged about 48 years, presently posted as District Magistrate, Champawat, District Champawat, Uttarakhand, do hereby solemnly affirm on oath and state as under:

1. That in my above mentioned official capacity, I am acquainted with the facts and circumstances of the present matter, and I am fully competent to file present Status Report by way of Affidavit on behalf of District Ganga Protection Committee, Champawat, Uttarakhand in response to the order of this Hon'ble Tribunal dated 05.09.2023.
2. That the above mentioned matter was listed on 05.09.2023 before this Hon'ble Tribunal and after hearing, this Hon'ble Tribunal was pleased to pass a detailed order, the relevant portion of the same is quoted below:-

2. The matter relating to Uttarakhand was taken up on 04.09.2023. By the order dated 04.09.2023, Counsel for the applicant was permitted to produce city/district-wise environment issue concerning the pollution of river Ganga in the State of Uttarakhand in a chart form.



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3. Ministry of Water Resources, River Development and Ganga Rejuvenation has issued the River Ganga (Rejuvenation, Protection and Management) Authorities order 2016. In terms of clause 53 of the said order, the District Ganga Protection Committees are to be constituted in each of the District abetting river Ganga. Clause 54 of the order vest the power relating to Superintendence, Direction and Control of District Ganga Committee in National Mission for Ganga. The functions and powers of District Ganga Committee has been specified in Clause 55. Clause 56 requires the District Ganga Committee to nominate the Nodal Officer for the purpose of achieving the object of the order. As per Clause 57, District Ganga Committee is required to prepare its plan for protection of river Ganga and Clause 58 relates to preparation of budget and maintenance of accounts. Clause 59 provides for monthly and annual report. The relevant clauses 53, 54, 55, 56 and 57 of the order are reproduced as under:-

X XXXXX X XX

4. A persual of the above order reveals that proper machinery has been set up to prevent, control and abatement of environmental pollution in River Ganga. The report submitted by the National Mission for Clean Ganga (NMCG) in compliance of order of the Tribunal dated 22.07.2022 reveals that in the main stream of river Ganga in Uttarakhand, there are 7 Districts and in its tributaries, there are 6 Districts. Thus, there are total 13 Districts abetting river Ganga or its tributaries. These Districts are as under:-

**Ganga**

- i. Chamoli
- ii. Dehradun
- iii. Haridwar



Om  
Rajiv Singh  
Uttarakhand

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iv. PauriGarhwal

v. Rudraprayag

vi. Tehri

vii. Uttarkashi

**Tributaries**

viii. Nainital

ix. Almora

x. Pithoragarh

xi. Champawat

xii. Champawat

xiii. Udham Singh Nagar

5. We have been informed that the requisite Notification constituting the District Ganga Protection Committee (DGPC) in terms of Clause 53 of the order have already been issued and the DGPCs in the State of Uttarakhand were constituted in the year 2017. Hence, it is the responsibilities of those DGPCs to carry out the functions which have been entrusted upon them under the order of 2016. 6. Learned Counsel for the applicant in her written submission filed today has divided the entire stretch of river Ganga in the State of Uttarakhand in three parts:- I. Upper Himalayas (from source till Devprayag) II. Middle range (Devprayag till Rishikesh) III. Plains (Rishikesh to Roorkee) 7. The Counsel for the applicant in her submissions have rased the following issues relating to the above three stretches of Ganga and tributaries in the State of Uttarakhand:-

X xxxxxxxx

10. The District Collector is the Ex-Officio Chairman of the District Ganga Protection Committee. At the first instance, we call for the report from each of the 13 District Ganga Protection Committees notified in the State of Uttarakhand, in



  
District Collector  
Uttarakhand

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*respect of the issues which have been pointed out by Counsel for the applicant and noted above as also in respect of implementation of the provisions of the 2016 Order. Separate report by each of the 13 District Ganga Protection Committee set up in the State of Uttarakhand will be submitted within 8 weeks. Counsel for the State of Uttarakhand is directed to convey this order to the District Collectors of each of the 13 District Ganga Protection Committee of State of Uttarakhand for compliance. Additionally, the Notice be issued by the Registry of the Tribunal to each of the 13 District Ganga Protection Committees through their ex-officio Chairman.*

*11. List this matter on 24.11.2023."*

A copy of the order dated 05.09.2023 is annexed hereto and marked as ANNEXURE-1.

3. That in response to the Hon'ble Tribunal order dated 05.09.2023, it is submitted that District Champawat does not lie on/along the main stem of River Ganga, but one important tributary of Ganga namely – Mahakali/ Sharda forms the international boundary between India and Nepal. Small streams and rivulets drain their water in the above mentioned tributary of Champawat.
4. Roles and Responsibility of District Ganga Protection Committee under River Ganga (Rejuvenation, Protection and Management) Authorities order 2016, issued by Ministry of Water Resources, River Development and Ganga Rejuvenation, Govt. of India. That the Ministry of Water Resources, River Development and Ganga Rejuvenation has notified the River Ganga (Rejuvenation, Protection and Management) Authorities order 2016 under Environment (Protection) Act 1986.
5. That at the outset it is humbly submitted that the specific issues raised by the applicant in the current case lie outside of



*am*  
District  
Ganga

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District Champawat and that no specific activity was required on behalf of District Ganga Committee, Champawat.

6. However, in compliance of the above mentioned directions passed by this Hon'ble Tribunal, the following steps have been undertaken the District Ganga Committee, Champawat:

## REPORT ON IMPLEMENTATION ON 2016 ORDER

Key paras of order 2016	Implementation by District Ganga Protection Committee
53. Constitution of District Ganga Protection Committees.-	<p>(1) In exercise of power conferred by sub-sections(l) and (3) of Environment Protection Act 1986 and para 53 of the 2016 order, District Ganga Protection Committee was constituted in District Champawatvide Latter no 3864/XXXXIV-06 NamaniGange/ SardaNadi 2020-21 dated 16 April 2021 copy of the notification is attached as <b>Annexure -2A</b></p> <p>(2) DGCs have been meeting regularly since the constitution of DGPCs in January 2021. In these meetings various aspects of control, abatement and management of pollution in river Ganga and its tributaries have been discussed in holistic manner.</p> <p>(3) As per directions given by NMCG, District Ganga Committee, District Champawat has been conducting their Monthly, Mandated, Monitored, Minuted meetings (4M meeting) with the minutes being uploaded regularly on digital dashboard - Ganga District performance monitoring system (GDPMS). Since the formation of DGC 16 meeting have been conducted till October 2023.</p>
54. Superintendence, direction, and control of District Ganga Committee	<p>The superintendence, direction and control of the management of the District Ganga Committee is being exercised by National Mission for Clean Ganga through State Programme Management Group (SPMG), Namami Gange, Dehradun Uttarakhand. Meetings of Supervisory Committee and Executive Committee with Chairman of DGCs and representatives of different departments have</p>

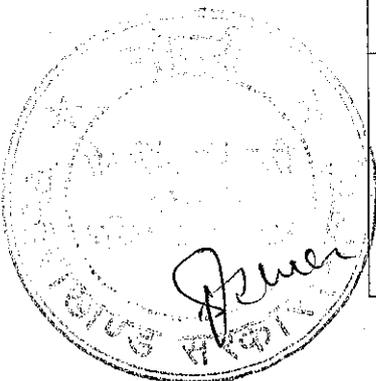


Signature  
Date

	been regularly convened under the Chairmanship of Chief Secretary, Uttarakhand and Principal Secretary, Forest and Environment, Govt. of Uttarakhand.	
55. Functions and powers of District Ganga Committees.	In respect of implementation of the provisions of the 2016 Authority Notification Order, Champawat District Ganga Committee shall discharge functions and exercise powers for rejuvenation, protection, restoration and rehabilitation of river Ganga and its tributaries. The key functions and powers of DGC as per the said order and its compliance are listed below-	
	a. Setting up of the STPs, Interception and Diversion (I&D) of drains and preventing untreated sewage and effluents in the River Ganga.	<p>1. As per Executive Engineer Uttarakhand Jal Nigam vide letter no. 1884/बैठक/15 dated 21-11-2023 survey work of Interception and Diversion I&amp;D works is currently under process. <b>Annexure -2B</b></p> <p>2. As per Uttarakhand Urban Sector Development Agency (UUSDA) vide letter no UUSDA/A-360(Vol-2) 494 dated 10.05.2022 preparation of DPRs (water supply, sewerage, storm water drainage and strengthening of other urban amenities) for Champawat and Tanakpur towns is under way under ADB (Asian Development Bank) funded project. <b>Annexure-2C</b></p>
	b. Preventing discharge of industrial effluents in Ganga and its tributaries / drains	As per General Manager, District Industries Centre, Champawat vide his letter no 1203/जि.उ.के./2023-24 dated 22/11/2023 stated that



	by ensuring installation of proper functioning of ETPs/ CETPs.	total of 5851 MSMEs has been registered and most of them are cottage and micro industries which are non polluting in nature. Others have obtained NOC from Pollution Control Board and no industrial effluents are being discharged in rivers/ water sources. <b>Annexure-2D</b>
	c. Utilization of treated sewage, use of sludge as a manure and septage management.	No STPs currently operational in the District. Proposals for I&D works being prepared.
	d. Demarcation of flood plain zones and preventing encroachments thereof	As per Executive engineer, Irrigation Department, Lohaghat, Champawat through his Letter No. 1590/सि०ख०लो०/ dated 21/11/2023 flood plain zoning exercise is yet to be undertaken in Champawat. Departmental procedures are ongoing to start the same. No encroachment has been identified till date. <b>Annexure-2E</b>
	e. Maintenance of e-flow.	There is one functional water reservoir (Kolidhek Lake). As reported 15% of the catchment collection is being discharged to maintain e-flow. <b>Annexure -2E</b>
	f. Preventing dumping of solid and other waste in and around Ganga.	Solid waste disposal in being undertaken in all the urban and rural areas of the district. Door to door collection and source segregation is being carried out.



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		<p>The whole exercise is being monitored by Nagar Palikas/ Nagar Panchayats in Urban and Zila Panchayat /SWAJAL in rural areas.</p> <p>As stated by EO Nagar Palika Parishad Champawat vide letter no. 1046 /कार्या0न0पा0च0/ 2023-24 dated 24/11/2023, in the ULBs of district Champawat in 12119 HHs door to door collection of solid waste is being collected per day, in 8261 HHs.</p> <p>In ULBs total 125 <i>Paryavaran Mitra (Safai Karmchaaris)</i> along with 23 vehicles are engaged for this drive.</p> <p>Regular instructions are being issued and monitoring is being undertaken to ensure segregation at source in all HHs</p> <p><b>Annexure -2F</b></p>
	<p>g. Clearing old legacy waste dump sites.</p>	<p>Regular cleanliness drives have been undertaken and legacy waste in the city areas / water sources have been removed time to time through various mass mobilisation programs such as <i>Source Segregation Pakhwada, Shramdan on ban on single use plastic items and Swacchta hi Sewa Pakhwada.</i></p> <p>After each rainy season the areas along streams are cleaned regularly by Nagarpalika and gram panchayats.</p> <p>Attached <b>Annexure 2G</b></p>
	<p>h. Preventing and</p>	<p>For effective control and</p>



9/11/2023

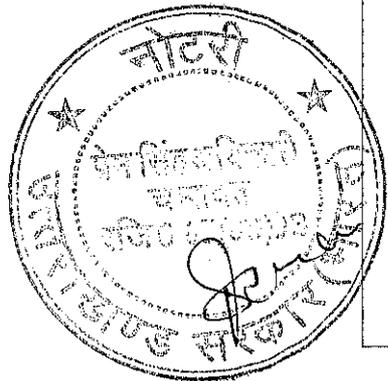
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	regulating illegal sand mining.	prevention of illegal mining, District Anti Illegal Mining Force has been formed at the district level and tehsil level and punitive action is taken against violations.
	i. Steps for conservation groundwater particularly with reference to critical, semi-critical and overexploited areas.	Ground water conservation and recharge works are regularly being carried out under different schemes of central and state government. Construction of check-dams, Chal-khals and ponds is being done for conserving water. DDO champawat has reported that in the District Champawat there are 125 <i>naulashas</i> been constructed and EE Minor Irrigation vide his letter no800 /ल०सि०/ जल संरक्षण/ 2023-2024 dated 22/11/2023 has stated that for conservation of river <i>Gaudi 2</i> check-dams and 720 chal-khals has been constructed. <b>Annexure -2H</b>
	j. Restoration water bodies	There are no notified wetlands in the district. However, District Development Officer Champawat has reported that in District Champawat 71 Amrut Sarovars have been constructed in civil land 4 Amrut Sarovars constructed in forest area. <b>Annexure -2 I</b>
	k. Monitoring and displaying of water quality.	Executive Engineer Uttarakhand Jal Sansthan Champawat vide Letter no. 1850/विविध/93 dated 22/11/2023 has stated that they are currently testing in 13



*Signature*  
District Development Officer  
Champawat

		parameters in a NABL accredited district water quality lab, with a yearly target of 3000 water samples and till date they have sampled 2550. Tested samples are uploaded under JJM WQMIS website. <b>Anexure-2J</b>
	l. Taking action against polluters by way of recovering compensation restoration the damage to the environment	Action against polluters is being undertaken by the Nagar palika/ nagar panchayats in their respective jurisdiction. As per report of District Administration Champawat vide letter no. 3031/XXIII-स्था.नि.सहा./पी.आई.एल./2021-22 dated 01/03/2023 under Uttarakhand Anti Littering and Anti Spitting Act-2016Rs. 1.47 Lacs has been collected through 265 challans and Under Plastic Waste Management Rules-2021 Rs. 2.46 Lacs has been collected through 861 challans during the year 2022-23. <b>Annexure -2K</b>
	m. Public awareness and involvement prevention and control of pollution of Ganga.	Information, Education and Communication (IEC) Plan have been prepared by the DGC, Champawat. Several public awareness activities have been organized by Champawat District Ganga Committee like Azadi ka Amrit Mahotsav, Mission Life, International Day of Yoga, Swachhta hi Seva, Har Ghar Har Ghat Tiranga, Ganga Arti, Cleanliness and Plantation Drive, Ganga Utsav, Swachhta



Om  
 (Signature)  
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		Pakhwada etc
	n. Regulating activities on and around river Ganga including ghats and other establishments	Ghats of the tributaries are regularly being monitored and taken care of by the Nagar palikas/ Nagar Panchayats.
	o. Afforestation and setting up of biodiversity parks.	DGC and its members have conducted various kind of plantation drive on the occasion of Harela festival, Meri Mati Mera Desh, Mission Life and other awareness programme. Forest department of the district carries our extensive plantation activities in the catchment areas as per working plan provisions. As per the report of DFO Champawat in the Plantation season 2023, 8.75 lakh plants in approximately 1795.86 hect area were planted by different departments in district Champawat. A copy of the report is attached. DFO Champawat letter no. 2216/32-10 dated 03/11/2023. <b>Annexure-2L</b>
56. Designation of Nodal Officer.-	Chairman, District Ganga Committee, Champawat through office order no 499/XXIV- नमामि गंगे-2023-24 दिनांक 26.10.2023 has nominated all the Gram Pradhans of the villages abutting the tributaries of river Ganga. <b>Annexure-2M</b> For urban areas the Executive Officers of the Nagar palikas/Nagar Panchayats have been nominated as	



	Nodel Officer by Order of Chairman, District Ganga Committee, Champawat through office order no 498/XXIV- नमामि गंगे-2023-24 दिनांक 26.10.2023 <b>Annexure-2N</b>
57. Preparation of plans-	As per directions of NMCG and State Programme Management Group, Namami Gange, preparation of District Ganga Plan is underway. NMCG has conducted training cum workshops for preparation of District Ganga Plan(DGP) which have been attended by members of DGC.

7. That it is most humbly submitted that all efforts are being undertaken by DGC, Champawat to ensure there is no discharge of effluents / untreated sewage in the tributary of Ganga. Management of solid waste is being strictly monitored by the Zila Panchayats and Nagar Palika /Panchayats. Regular awareness and cleanliness drives are being undertaken to clear legacy sites. Recently on the occasion of Ganga Utsav, Ganga Aarti was organised in 4 Ghats in the District to promote the habit of conservation and sustainable use of water resources.
8. In view of the facts and circumstances as explained hereinabove sincere efforts are taken by the District Ganga Protection Committee, District Champawat, in compliance of the directions passed by this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.



  
DEPONENT

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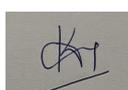
VERIFICATION

I, the deponent above named do hereby verify and say that the contents of my above Status report by way of affidavit are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.

Verified by me at Champawat, Uttarakhand on this 23rd day of November, 2023.

  
DEPONENT

K. P. Gautam  
Advocate  
Supreme Court of India  
Reg. No. D/119/98

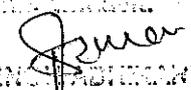
Filed by: 

[KAUSHAL GAUTAM]

Additional Advocate General for the State of Uttarakhand /  
Respondent  
C-203, LGF,  
Defence Colony, N. Delhi-110024  
Mobile No. 9811101934  
Email- [officeofkaushalgautam@gmail.com](mailto:officeofkaushalgautam@gmail.com)



Collegially Affirmed before on this  
Date 3rd Nov. 2023 at 2:30 P.M.  
I, my self executing the deponent,  
that I have subscribed the  
contents of this document.

  
PREM SINGH ASHWARI (NOTARY)

Item No. 09

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**(BY HYBRID MODE)**

Original Application No. 200/2014  
(C.W.P. No. 3727/1985)  
(I.A. No. 340/2022)

M.C. Mehta

Applicant

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 05.09.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Ms. Katyayni, Adv. for Applicant

Respondent: Mr. Gigi C. George, Adv. for NMCG  
Mr. Rahul Verma, AAG for the State of Uttarakhand & SIDCUL  
Mr. Mukesh Verma, Adv. for UKPCB

**ORDER**

1. This Original Application, registered after transfer of the CWP No. 2737/1985 from the Hon'ble Supreme Court, involves the issue of prevention, control and abatement of pollution of river Ganga. The Tribunal vide order dated 28.08.2023, had expressed that the matter will be heard State-wise/city-wise involving the State of Uttarakhand, Uttar Pradesh, Bihar, Jharkhand and West Bengal.

2. The matter relating to Uttarakhand was taken up on 04.09.2023. By the order dated 04.09.2023, Counsel for the applicant was permitted to produce city/district-wise environment issue concerning the pollution of river Ganga in the State of Uttarakhand in a chart form.

3. Ministry of Water Resources, River Development and Ganga Rejuvenation has issued the River Ganga (Rejuvenation, Protection and Management) Authorities order 2016. In terms of clause 53 of the said order, the District Ganga Protection Committees are to be constituted in each of the District abutting river Ganga. Clause 54 of the order vest the power relating to Superintendence, Direction and Control of District Ganga Committee in National Mission for Ganga. The functions and powers of District Ganga Committee has been specified in Clause 55. Clause 56 requires the District Ganga Committee to nominate the Nodal Officer for the purpose of achieving the object of the order. As per Clause 57, District Ganga Committee is required to prepare its plan for protection of river Ganga and Clause 58 relates to preparation of budget and maintenance of accounts. Clause 59 provides for monthly and annual report. The relevant clauses 53, 54, 55, 56 and 57 of the order are reproduced as under:-

*“53. Constitution of District Ganga Protection Committees.- (1) The Central Government shall immediately after the commencement of this Order, in consultation with concerned State Ganga Committee, by notification constitute, in every specified District abutting River Ganga and its tributaries in the States mentioned in paragraph 2, the “District Ganga Committees” for the prevention, control and abatement of environmental pollution in the River Ganga.*

<i>(2) Every District Ganga Committee in each specified District shall consist of the following members, namely:-</i>
<i>(a) the District Collector in the specified District; - Chairperson, ex-officio;</i>
<i>(b) not more than two nominated representatives from Municipalities and Gram Panchayats of the specified District nominated by the State Government. - Members;</i>
<i>(c) one representative each of the Public Works, Irrigation, Public Health Engineering, and Rural Drinking Water Departments, and State Pollution Control Board working in the specified District abutting River Ganga to be nominated by the District Collector - Member, ex-officio;</i>
<i>d) two environmentalists associated with River Ganga protection activities and one representative of local industry association in the specified District to be nominated by the District Collector - Members,;</i>

<i>(e) one Divisional Forest Officer of the specified District - Member, ex-officio</i>
---

<i>(f) one District official to be nominated by the District Collector. - Member;</i>
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*(2) The District Collector shall be the Chairperson of the District Ganga Committee and the Divisional Forest Officer shall be the Convener of the District Ganga Committee.*

*(3) The District Ganga Committees shall meet at such times and at such places as the Chairperson of that Committee may decide and exercise such powers and functions as may be conferred under this Order: Provided that at least one meeting of the District Ganga Committee shall be held every three months.*

*(4) A non ex-officio member may resign his office by giving notice in writing thereof to the Central Government or to the District Collector concerned, as the case may be, and shall cease to be a member on his resignation being accepted by the Government or the District Collector concerned, as the case may be.”*

**54. Superintendence, direction and control of District Ganga Committee.-** *The superintendence, direction and control of the management of the District Ganga Committee (including financial and administrative matters) shall, notwithstanding anything contained in this Order, vest in the National Mission for Clean Ganga which may be exercised by it either directly or through the State Ganga Committee or any of its officer or any other authority specified by it.*

**55. Functions and powers of District Ganga Committees.-** *(1) Every District Ganga Committee shall discharge functions and exercise powers for rejuvenation, protection, restoration and rehabilitation of River Ganga and its tributaries in each specified District as laid out in paragraph 6 and 7 as per the principles specified in paragraph 4.*

*(2) In particular, and without prejudice to the generality of the provisions of sub-paragraph (1) for rejuvenation and protection and restoration or rehabilitation of degraded areas abutting River Ganga and its tributaries and subject to other provisions of this Order and rules made thereunder, every District Ganga Committee shall have the following powers and functions in relation to River Ganga and its tributaries abutting in the area in specified District, namely:-*

*(a) identifying activities which may be threats in the area of specified District abutting the River Ganga for protection of River Ganga and its tributaries or its River bed and making a plan for remedial action and take remedial action in respect thereof;*

*(b) taking remedial action at its own end for protection of River Ganga and its tributaries or its River bed abutting in the specified District (excluding enforcement of the provisions of this Order.*

*(c) in the event of its inability to take remedial action, reporting (electronically as well as by sending written communication in hard copy) to the National Mission for Clean Ganga and concerned State*

*Government, the State Ganga Committee, as the case may be, for issue of direction for protection of River Ganga and to formulate appropriate management or remedial actions.*

*(d) taking suitable administrative and other measures, to give effect to the provisions of this Order so as to prevent the environmental pollution in the River Ganga and its tributaries, not being inconsistent with the provisions of this Order, or any law for the time being in force.*

*(3) In case, the District Ganga Committee is of the opinion that any contravention has been made of any other law for the time being in force or in respect of provisions of this Order, it shall take appropriate action in accordance with the law for the time being in force.*

*(4) The District Ganga Committee shall take all such emergency measures as specified in paragraph 7.*

## **56. Designation of Nodal Officer.-**

*(1) Every District Ganga Committee shall nominate as Nodal Officer for the purposes of this Order –*

*(a) the Sarpanch of Gram Sabha of every village in the areas abutting the River Ganga and its tributaries;*

*(b) in case of an area, not being village abutting the River Ganga, the Chairperson of Municipality Planning Committee or Metropolitan Planning Committee or Chairperson of any local authority, as the Chairperson of the District Ganga Committee.*

*(2) Every Nodal Officer nominated under sub-paragraph (1) shall take measures to prevent the pollution of River Ganga and its tributaries and take remedial action for protection of River Ganga and its tributaries or their River bed abutting in such village or other area, as the case may be, of which he is the Nodal Officer and in case of his failure to do so, he shall report the violation of this Order to the Chairperson of the District Ganga Committee for remedial action.*

*(3) After receipt of the report under sub-paragraph (2), the Chairperson of the District Ganga Committee shall take remedial action for protection of River Ganga or its River bed abutting the specified District.*

## **57. Preparation of plans.-**

*(1) Every District Ganga Committee shall prepare its plan for protection of River Ganga and its tributaries and their River bed abutting the specified District and submit the same to the National Mission for Clean Ganga for its approval.*

*(2) The plan under sub-paragraph (1) shall include the activities to be undertaken by the District Ganga Committee for protection, control and abatement of environmental pollution in River Ganga and its tributaries and their River Bed area abutting the specified District which may be recommended by the State Government, State Ganga Committees, the National Mission for Clean Ganga, any other*

*authority or Board and the expenditure involved for such plan and time within which such activities shall be completed.”*

4. A perusal of the above order reveals that proper machinery has been set up to prevent, control and abatement of environmental pollution in River Ganga. The report submitted by the National Mission for Clean Ganga (NMCG) in compliance of order of the Tribunal dated 22.07.2022 reveals that in the main stream of river Ganga in Uttarakhand, there are 7 Districts and in its tributaries, there are 6 Districts. Thus, there are total 13 Districts abetting river Ganga or its tributaries. These Districts are as under:-

**Ganga**

- i. Chamoli
- ii. Dehradun
- iii. Haridwar
- iv. Pauri Garhwal
- v. Rudraprayag
- vi. Tehri
- vii. Uttarkashi

**Tributaries**

- viii. Nainital
- ix. Almora
- x. Pithoragarh
- xi. Champawat
- xii. Bageshwar
- xiii. Udham Singh Nagar

5. We have been informed that the requisite Notification constituting the District Ganga Protection Committee (DGPC) in terms of Clause 53 of the order have already been issued and the DGPCs in the State of Uttarakhand were constituted in the year 2017. Hence, it is the responsibilities of those DGPCs to carry out the functions which have been entrusted upon them under the order of 2016.

6. Learned Counsel for the applicant in her written submission filed today has divided the entire stretch of river Ganga in the State of Uttarakhand in three parts:-

- I. Upper Himalayas (from source till Devprayag)
- II. Middle range (Devprayag till Rishikesh)
- III. Plains (Rishikesh to Roorkee)

7. The Counsel for the applicant in her submissions have raised the following issues relating to the above three stretches of Ganga and tributaries in the State of Uttarakhand:-

**I. UPPER HIMALAYAS (from source till Devprayag)**

#	Cities / Panchayats	Issues
1.	<p><b>Bhagirathi Basin</b></p> <ul style="list-style-type: none"> <li>i. Chirbasa</li> <li>ii. Gangotri</li> <li>iii. Dharali</li> <li>iv. Harshil</li> <li>v. Dharasu</li> <li>vi. Uttarkashi</li> <li>vii. Ghanshali</li> <li>viii. Narendra Nagar</li> <li>ix. Tehri</li> </ul>	<p>1. Receding glaciers which serves as the main source of fresh water supply for the Himalayan Rivers and their tributaries. Glacier retreat will directly impact- Food security, water security and energy security of the Northern part of the country.</p> <p>2. Unregulated Tourism leads to traffic congestion, inadequate MSW waste management (plastic is a menace), sewage, faulty construction, loss of biodiversity and water resources as well.</p> <p><b>Gangotri-</b></p> <p>Scientists from Wadia Institute of Himalayan Geology, (WIHG), an autonomous institution under Department of Science &amp; Technology, in a study conducted at Chirbasa station near Gangotri Glacier, for the Year 2016, found that <u>black carbon (BC)</u> concentration in this region has changed drastically during summer.</p> <p><b>Black carbon</b> is emitted as a result of incomplete combustion of fossil fuels, the use of brick kilns, household cooking with firewood and the burning of animal dung and coal briquettes. The combustion of fossil fuels in motor vehicles and aircrafts also contributes to the emission of black carbon.</p> <p>It was revealed by investigating the occasional high values of black carbon extricated, that the seasonal cycle of increase was significantly influenced by the emissions resulting from agriculture burning (in western part of the country), forest fires</p>

#	Cities / Panchayats	Issues
		<p>(along the Himalayan slopes) in summer, and to some extent by the contribution from long-range transport of pollutants in winter, depending the prevailing meteorological conditions.</p> <p>(As reported by WIHG, Ministry of Science &amp; Tech, March 2020, PIB)</p> <p>3. Ecological Flow not maintained at the upper stretches of River basins owing to Dams/ weirs/ barrages and erratic rainfall patterns and drying of natural springs. Deforestation may also be a reason for drying up of small/ local streams.</p> <p>4. Sewage from Hotels/ dharmshalas and residences has increased with the high tourist footfall in these areas.</p> <p>5. Agricultural run- off and contamination of Rivers and streams with pesticides and other chemicals.</p> <p>6. Narendra Nagar and Tehri- MSW disposal and legacy waste.</p>
2.	<p><b>Alaknanda Basin</b></p> <p>i. Mana village ii. Badrinath iii. Govindghat iv. Vishnuprayag v. Joshimath vi. Pipalkoti vii. Chamoli viii. Gopeshwar ix. Nandprayag x. Kaleshwar xi. Karnprayag xii. Gauchar xiii. Rudraprayag xiv. Srinagar xv. Kirtinagar</p>	<p>1. Untapped Sewage 2. Municipal solid waste 3. High Tourist influx at all Prayags and Badrinath temple, leading to pollution (same as mentioned above) 4. Joshimath and Chamoli- are experiencing serious landslides and land subsidence problems. State government had to evacuate many villages owing to land sinking. 5. Srinagar- River Alaknanda runs dry during lean season (after the HEP) Sand mining at riverbed is also very rampant and unregulated (impacting river ecology, ground water in long run and availability of resource for inter- generational usage). 6. Agricultural run- off and contamination of Rivers and streams with pesticides and other chemicals.</p>
3.	<p><b>Mandakini Basin</b></p> <p>i. Kedarnath ii. Sonprayag iii. Phata iv. Ukhimath v. Augustmuni</p>	<p>1. High tourist footfall at Kedarnath and sonprayag. 2. MSW disposal- burning of waste (dumping in the valley) 3. Sewage disposal 4. Plastic waste and bottles 5. Donkey/ horse dung disposed in the valley 6. Floods/ landslides and avalanche- indicative of fragility of the region. 7. Phata- Landslide zone, unstable slope.</p>
5.	<p><b><u>Yamuna Basin</u></b></p> <p>i. Badkot</p>	<p>1. Mostly clean at Yamunotri.</p>

#	Cities / Panchayats	Issues
	ii. Naugaon iii. Nainbagh iv. Vikasnagar v. Dhakrani	2. STP needed for towns/ panchayats with hotels and commercial buildings. 3. MSW disposal needed

**II. MIDDLE RANGE** (Devprayag till Rishikesh)

#	Cities/Panchayats	Issues
	<u>Ganga Basin</u>  i.Devprayag ii.Kaudiyala iii. Singtali iv. Byasi v.Shivpuri vi.Rishikesh  <u>Tributary cities</u>  i. Almora ii. Haldwani iii. Kashipur iv. Sitarganj	1. Devprayag- Sewage/ FC.  Status of STP operating and proposed.  2. Kaudiyala- Rishikesh: lots of hotels, tourists and related footprints, eg solid waste and sewage.  Rishikesh also has SIDC Industrial Estate at Muni ki Reti.  Tributaries cities- industrial and municipal/ legacy waste.  Almora also witnesses mining issues.  Agricultural run- off: Agricultural practices on the river bank may have considerable impact on contribution of pesticide residues such as total Endosulfan, Dieldrin and DDT.

**III. PLAINS** (Rishikesh to Roorkee)

#	Cities/Panchayats	Issues
	<u>Ganga Basin</u>  i. Dehradun ii. Haridwar iii. Roorkee	1. Forest fires 2. water scarcity 3. sewage 4. MSW disposal 5. construction demolition waste 6. Industrial effluent discharge 7. Legacy waste 8. water consumption and waste water generation by Industries/ STPs and CETPs. 9. Mining

<u>Yamuna Basin</u>	1. Sewage
i. Dehradun	2. Industrial effluent discharge
	3. MSW disposal
	4. Assan river sand mining

8. The written submission also discloses the list of drains in Ganga River Rejuvenation in Uttarakhand which is as under:-

**LIST OF DRAINS IN GANGA RIVER REGION**

Uttarkashi & Devprayag	1. Storm Water Drain Uttarkashi 2. Kodia nala Devprayag
Rishikesh	3. Triveni Drain/ Saraswati Nala 4. Rambha River 5. Lakkar Ghat STP Drain 6. IDPL- STP Drain 7. Swarg Ashram STP Drain 8. Gadhi Shyampur Drain
Haridwar	9. Jagjeetpur STP Drain 10. Kassavan Drain 11. Pandey wala Drain 12. Matri Sadan Drain
Laksar	13. Laksar Drain
Dehradun	

<https://cpcb.nic.in/wqm/pollution-assessment-ganga-2013.pdf>

9. According to the information catered by the applicant, following industrial estates have been set up in the Ganga basin:

**INDUSTRIAL ESTATE IN GANGA BASIN**

<b>Integrated Industrial Estate</b>	<b>SIDCUL</b>	<b>Private Industrial Estate</b>
<ul style="list-style-type: none"> <li>• Integrated Industrial Estate, IIE Haridwar</li> <li>• Integrated Industrial Estate, Pantnagar</li> <li>• Integrated Industrial Estate, Kotdwar</li> <li>• Integrated Industrial Estate, Dehradun (IT Park)</li> <li>• Integrated Industrial Estate, Selaqui (Pharma City)</li> <li>• Integrated Industrial Estate, Kashipur (Escort Farm)</li> <li>• Integrated Industrial Estate, Sitarganj Phase II</li> </ul>	<ul style="list-style-type: none"> <li>• SIDC, Tatasu Mazadi, Karnaprayag</li> <li>• SIDC, Muni Ki Reti (Rishikesh)</li> <li>• SIDC, Selaqui (Dehradun)</li> <li>• Textile Park, Kashipur</li> <li>• SIDC Kashipur</li> <li>• SIDC-Haridwar-Site-II</li> </ul>	<ul style="list-style-type: none"> <li>• Dev Bhoomi Industrial Estate, Bantakhedi, Roorkee.</li> <li>• M/S Omega Industrial Estate, Dabhora, Ahatmali, Kashipur.</li> <li>• Raipur Co-operative Industrial Area, Raipur-Bhagwanpur, Roorkee.</li> <li>• M/S Mool Chand Industrial Estate Pvt. Ltd,</li> <li>• M/S Gangapur Kashipur Industrial Area, Kashipur.</li> <li>• M/S Rajpur-Bhagwanpur Industrial Area, Bhagwanpur, Roorkee.</li> <li>• M/S Sara Industrial Estates Ltd. Shankarpur-Hukmatpur, Dehradun (Joint venture between IEL and SIIDCUL).</li> </ul>

#### **INDUSTRIAL & CETP PROFILE**

<b>Total Number of Industries, 2023</b>	<b>Total CETPs, 2023</b>
12728 (890 water polluting)	3 CETPs- 1 CETP Pantnagar & 1 CETP US Nagar- non-compliant.

10. The District Collector is the Ex-Officio Chairman of the District Ganga Protection Committee. At the first instance, we call for the report from each of the 13 District Ganga Protection Committees notified in the State of Uttarakhand, in respect of the issues which have been pointed out by Counsel for the applicant and noted above as also in respect of implementation of the provisions of the 2016 Order. Separate report by each of the 13 District Ganga Protection Committee set up in the State of Uttarakhand will be submitted within 8 weeks. Counsel for the State of Uttarakhand is directed to convey this order to the District Collectors of each of the 13 District Ganga Protection Committee of State of Uttarakhand

for compliance. Additionally, the Notice be issued by the Registry of the Tribunal to each of the 13 District Ganga Protection Committees through their ex-officio Chairman.

11. List this matter on 24.11.2023.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

September 05, 2023  
Original Application No. 200/2014  
(C.W.P. No. 3727/1985)  
(I.A. No. 340/2022)  
SN



जिला गंगा संरक्षण समिते चम्पावत

26067

जिला गंगा समिते की संरचना

क्र.सं.	1	2	3	4
(ए)	जिलाधिकारी, चम्पावत।		अध्यक्ष	पदेन
(बी)	विनिर्दिष्ट जिले की नगर पालिकाओं और ग्राम पंचायतों से राज्य सरकार द्वारा नामित अधिकतम दो प्रतिनिधि।			
1	अध्यक्ष, नगर पालिका परिषद, टनकपुर, चम्पावत।		सदस्य	
2	दीपा बोहरा, ग्राम प्रधान ग्राम पंचायत, थवालखेड़ा, विकास खण्ड, चम्पावत।		सदस्य	
(सी)	राष्ट्रीय नदी गंगा के साथ लगने वाले विनिर्दिष्ट जिले में कार्यरत लोक निर्माण, सिंचाई, जन स्वास्थ्य, इंजीनियरिंग, ग्रामीण पेयजल विभाग और राज्य प्रदूषण नियंत्रण बोर्ड में प्रत्येक का एक प्रतिनिधि जो जिला कलेक्टर द्वारा नामित किया जायेगा।			
1	अधिकांसी अभियन्ता, लोक निर्माण विभाग, चम्पावत।		सदस्य	पदेन
2	अधिकांसी अभियन्ता, सिंचाई खण्ड, लोहाघाट, चम्पावत।		सदस्य	पदेन
3	मुख्य चिकित्साधिकारी, चम्पावत।		सदस्य	पदेन
4	अधिकांसी अभियन्ता, उत्तराखण्ड पेयजल निगम, चम्पावत।		सदस्य	पदेन
5	सहायक पर्यावरण अभियन्ता, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय कार्यालय, हल्द्वानी।		सदस्य	पदेन
(डी)	विनिर्दिष्ट जिले में जिला कलेक्टर द्वारा नामित गंगा संरक्षण कार्यकलापों से सम्बन्धित दो पर्यावरणविद और स्थानीय उद्योग संघ का एक प्रतिनिधि।			
1	श्री मोहन सिंह बिष्ट, हिमालयन विकास समिति, चम्पावत।		सदस्य	
2	श्री श्री जगदीश चन्द्र भट्ट, आमबाग, टनकपुर, चम्पावत।		सदस्य	
3	श्री प्रदीप शर्मा, ठांटा, लोहाघाट, चम्पावत।		सदस्य	
(इ)	विनिर्दिष्ट जिले का एक डिविजनल वन अधिकारी।			
1	प्रभागीय वनाधिकारी, चम्पावत वन प्रभाग, चम्पावत।		सदस्य संयोजक	पदेन
(एफ)	एक जनपद स्तरीय अधिकारी जिसे जिला कलेक्टर नामित करें।			
1	मुख्य विकास अधिकारी, चम्पावत।		सदस्य	

Aksh

26068

ई-मेल :- executivechampawat@gmail.com

फोन/फैक्स : 05965 - 230044



## कार्यालय अधिशासी अभियन्ता

निर्माण शाखा,

उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम, चम्पावत

पिन - 262523

पत्रांक: - 1884 / बीक / 15 दिनांक:- 21-11-2023

सेवा में,

जिलाधिकारी,  
चम्पावत।विषय :- आई0 एण्ड डी0 कार्य के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक प्रभागीय वनाधिकारी, वन प्रभाग, चम्पावत के पत्रांक संख्या 1853/12-1-6 (अ)/चम्पावत दिनांक 10.10.2023 के क्रम में अवगत कराना है कि जनपद चम्पावत के अन्तर्गत नगर निकाय लोहाघाट, एवं बनबसा क्षेत्र में नमामि गंगे कार्यक्रम के अन्तर्गत आई0 एण्ड डी0 वर्क्स हेतु मुख्य नालों का सर्वेक्षण कार्य प्रगति पर है तथा सर्वेक्षण कार्य पूर्ण होने के पश्चात् डी0पी0आर0 गठन की कार्यवाही की जायेगी।

सादर सूचनार्थ प्रेषित।

भवदीय,  
21.11.23  
(वी0के0पाल)  
अधिशासी अभियन्ता

पू0सं0 एवं दिनांक यथोपरोक्त।

प्रतिलिपि प्रभागीय वनाधिकारी, वन प्रभाग/सदस्य सचिव, जिला गंगा समिति, चम्पावत।

अधिशासी/अभियन्ता



**OFFICE OF THE PROGRAM DIRECTOR**  
**UTTARAKHAND URBAN SECTOR DEVELOPMENT AGENCY**  
 (URBAN DEVELOPMENT DEPARTMENT, GOVERNMENT OF UTTARAKHAND)  
 Address:-777, Saatvik Tower, Kaulagarh Road, Rajender Nagar, Dehradun  
 Telephone +91-135-2753894, Tele-fax +91- 135-2754895 Email: usdip@gmail.com



ANX-2C ✓

Ref.: UUSDA/ A-360(Vol-2)/494

Date: 10.05.2022

To,  
 District Magistrate,  
 Udham Singh Nagar/Bageshwar/Champawat/Chamoli,  
 Uttarakhand.

*Admah  
 For record  
 [Signature]*

*Level C  
 Secondary  
 Towns.  
 [Signature]*

Subject: Data Collection regarding preparation of DPRs for Secondary Town under ADB project.

Dear Sir,

Uttarakhand Urban Sector Development Agency (UUSDA) under Urban Development Department, GoUK is the implementing agency for ADB Aided Integrated Urban Infrastructure Development Project in selected towns in Uttarakhand.

M/s Tata Consulting Engineers Limited in JV with ATHENA has been entrusted with assignment of preparatory work in updating/preparing DPR's and other required documents for the towns as detailed below:

Jaspur	Rudrapaur
Bageshwar.	Joshimath
Chamoli	Kashipur
Champawat ✓	Kichha
Tanakpur ✓	Sitarganj

For the mentioned project we request to extend your support to representative of M/s Tata Consulting Engineers Limited in JV with ATHENA in providing with available data, masterplans, maps and reports in digital or print format, for preparation of DPRs (Water Supply, Sewerage, Storm Water Drainage and Strengthening of Other Urban Amenities) of preparatory work of Secondary Towns under ADB projects.

In this context, it is requested to kindly direct the concerned officials of line departments (UJS, UPJN, PWD & ULB's) to share the data regarding existing infrastructure, demand assessed for future and other documents as per the requirement of sectors mentioned above.

Further, concerned officials may also be instructed to explore availability of 0.5 to 1.0 hectares of land for STP /Co-treatment unit so that its planning may be initiated with project towns. Accordingly, process of NOC for land may be initiated.

Your cooperation in this regard will be highly appreciated.

Sincerely,

*[Signature]*  
 (Ranjana Rajguru)  
 Program Director

CC:

- 1- Additional Secretary, UDD for information please.
- 2- Additional Program Director, UUSDA for co-ordination.
- 3- Team Leader, DSC- UIRUDP for information and necessary follow-up in the matter

*[Signature]*  
 Program Director

Received Encl. 10/05/22  
 Date.....  
 Ref. No.....  
 Sign.....  
 TATA Consulting Engineering



## कार्यालय जिला उद्योग केन्द्र, चम्पावत

फोन/फैक्स नं० : 05965-297717

ई-मेल : dicchmpawat03@gmail.com

पत्रांक : 1203 / जि.उ.के. / 2023-24

दिनांक: 22 नवम्बर, 2023

सेवा में,  
जिलाधिकारी,  
चम्पावत।

महोदय,

कृपया व्हाट्सएप पर प्राप्त जिला गंगा सुरक्षा समिति के अंतर्गत ACTION TAKEN हेतु प्राप्त सूची के क्रमांक 03- GM DIC-Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs. के क्रम में अवगत करना है कि कार्यालय रिकॉर्ड के अनुसार जनपद चम्पावत में कुल 5851 एम0एस0एम0ई0 इकाईयाँ पंजीकृत है। इनमें से अधिकांश गृह उद्योग एवं सूक्ष्म उद्यम है। जो कि प्रदूषणकारी नहीं हैं। अन्वियों के द्वारा प्रदूषण नियंत्रण बोर्ड से एन0ओ0सी0 प्राप्त की गयी है। इन इकाईयाँ द्वारा नदियों में किसी तरह का डिस्चार्ज नहीं छोडा जा रहा है।

A/S  
22/11/2023

प्रबंधक,  
जिला उद्योग केन्द्र,  
चम्पावत।

26071



अपारः शक्तेः स्वोतः शशियसु

# सिंचाई विभाग उत्तराखण्ड

कार्यालय अधिशासी अभियन्ता, सिंचाई खण्ड, लोहाघाट

Email ID- Irrigationlgt@rediffmail.com

पत्राकः-1590/सि0ख0लो0/

दिनांक 21 / 11 / 2023

विषयः- Demarcation of flood plain zones, encroachments, maintenance of kolidhek lake e-flow के संबंध में।

जिलाधिकारी महोदय, चम्पावत।

उपरोक्त विषय के संबंध में निम्नांकित बिन्दुओं पर विभाग द्वारा की गयी कार्यवाही का विवरण निम्नवत् है।

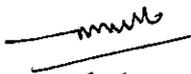
S.no	Particulars	Action taken
1	Demarcation of flood plain zones and preventing encroachments there of	वर्तमान में इस खण्ड के अन्तर्गत flood plain zoning की कोई भी योजना प्रगति में नहीं है। विभाग द्वारा flood plain zoning हेतु कार्यवाही की जा रही है एवं वर्तमान में अतिक्रमण की सूचना शून्य है।
2	Maintenance of e-flow	कोलीढेक झील में वर्तमान में NGT के मानकों के अनुसार e-flow प्रवाहित किया जाता है। जिसकी सूचना संलग्न है।

*mmw*  
अधिशासी अभियन्ता  
सिंचाई खण्ड लोहाघाट

e- flow as per NGT guidelines							
S. No	Month	available discharge(cu mec)	eflow %	e-flow discharge(cumec)	actual discharge(cum)	monthly stored water as actual discharge(cum)	monthly water demand (cum)
1	Jan	0.1164	20	0.02328	0.09312	241367.04	84600
2	Feb	0.04	20	0.008	0.032	82944	84600
3	Mar	0.04	20	0.008	0.032	82944	84600
4	Apr	0.04	25	0.01	0.03	77760	84600
5	May	0.02	25	0.005	0.015	38880	84600
6	Jun	1.2094	30	0.36282	0.84658	2194335.4	84600
7	July	0.4016	30	0.12048	0.28112	728663.04	84600
8	Aug	0.6072	30	0.18216	0.42504	1101703.7	84600
9	Sep	1.7648	30	0.52944	1.23536	3202053.1	84600
10	Oct	0.5339	25	0.133475	0.400425	1037901.6	84600
11	Nov	0.05	20	0.01	0.04	103680	84600
12	Dec	0.05	20	0.01	0.04	103680	84600

**Calculation of available water in reservoir keeping e-flow (at 15%) as per Uttarakhand GO no 708 dated 05 june 2018**

S. No.	Month	River discharge(cu mec)	eflow%	flow discharge(cumec)	discharge(cumec)	monthly stored water as actual discharge(cumec)	monthly water demand (cumec)
1	Jan	0.1164	15	0.01746	0.09894	256452.48	84600
2	Feb	0.06	15	0.009	0.051	132192	84600
3	Mar	0.04	15	0.006	0.034	88128	84600
4	Apr	0.02	15	0.003	0.017	44064	84600
5	May	0.01	15	0.0015	0.0085	22032	84600
6	Jun	1.2094	15	0.18141	1.02799	2664550.1	84600
7	July	0.4016	15	0.06024	0.34136	884805.12	84600
8	Aug	0.6072	15	0.09108	0.51612	1337783	84600
9	Sep	1.7648	15	0.26472	1.50008	3888207.4	84600
10	Oct	0.5339	15	0.080085	0.453815	1176288.5	84600
11	Nov	0.04	15	0.006	0.034	88128	84600
12	Dec	0.05	15	0.0075	0.0425	110160	84600

  
 E.E.  
 I. D. LOHAGHAT



26073

ANNEXURE- 2F

## कार्यालय-नगर पालिका परिषद चम्पावत।

रवारा चम्पावत  
सुन्दर चम्पावतगोरलचौड रोड, निकट गोरल मन्दिर-चम्पावत  
ईमेल: --eo2014champawat@gmail.com

पत्रांक संख्या:- 1046 / कार्यालयनपा0च0 / 2023-24

दिनांक:- 22 / 11 / 2023

सेवा में,

अध्यक्ष महोदय,  
जिला गंगा समिति  
चम्पावत।विषय:-  
सम्बन्ध में।  
महोदय,

जनपद चम्पावत अन्तर्गत गठित जिला गंगा समिति द्वारा चाही गयी सूचनाओं के

उपरोक्त के क्रम में जिला गंगा समिति द्वारा छळ्ळ में योजित रिट हेतु नगर पालिका परिषद चम्पावत से निम्न बिन्दुओं पर सूचना चाही गयी थी जो के निम्नवत् है:-

क्र०सं०	बिन्दु	विवरण			
1	जनपद चम्पावत की समस्त नगर निकायो में प्रतिदिन उठने वाले ठोस अपशिष्ट की डोर-टू-डोर कूड़ा कलेक्शन की स्थिति।	जनपद चम्पावत की समस्त नगर निकायो में वर्तमान में प्रतिदिन कुल 12119 घरों से कूड़ा एकत्रित किया जाता है			
		चम्पावत	टनकपुर	लोहाघाट	बनबसा
		3409	4951	2153	1606
		कुल:- 12119			
2	जनपद चम्पावत की समस्त निकायो में उत्पादित होने वाले प्रतिदिन कूड़े की मात्रा।	चम्पावत	टनकपुर	लोहाघाट	बनबसा
		4.5	5.5	3.5	1.5
		कुल:- 15 टन			
3	जनपद चम्पावत की समस्त नगर निकायो में कूड़ा वाहनो की स्थिति।	चम्पावत	टनकपुर	लोहाघाट	बनबसा
		08	10	03	02
		कुल:- 23			
4	जनपद चम्पावत की समस्त नगर निकायो में पर्यावरण मित्रों की स्थिति।	चम्पावत	टनकपुर	लोहाघाट	बनबसा
		45	27	26	27
		कुल:- 125			

महोदय सूचना सादर प्रेषित है।

भवदीय

(अशोक कुमार वर्मा)

अधिसासी अधिकारी

नगर पालिका परिषद चम्पावत।

कार्यालय-आदेश

मुख्य शक्ति, उत्तराखण्ड शासन के पत्र संख्या- 1845/VI(3)/2019-86 (नि0राहा0) 2019, दिनांक 14 अगस्त 2019 के द्वारा दिये गये निर्देशानुसार कूड़े का सौर सेप्रीगेशन य पर्यावरणीय स्वच्छता के प्रोत्साहन एवं पर्यावरण के संरक्षण के लिए/ डिस्पोजबल मुक्त शहरी निकाय के लक्ष्य को हासिल किये जाने के उद्देश्य से राज्य के समस्त नगर निकायों में दिनांक 01-09-2019 से 14-09-2019 तक 'सौर सेप्रीगेशन पखवाड़ा' आयोजित किये जाने का निर्णय लिया गया है। जनपद के चारों नगर निकायों में दिनांक 01-09-2019 से 14-09-2019 तक 'सौर सेप्रीगेशन पखवाड़ा' आयोजित करने हेतु वार्डवार निम्नानुसार विभाग एवं नोडल अधिकारी नामित नामित किये जाते हैं।

## (01) नगर पालिका परिषद, चम्पावत :-

क्र. सं.	आवंटित वार्ड	विभाग का नाम	नोडल अधिकारी का पदनाम
1	वार्ड नम्बर-1	कलक्ट्रेट, निर्वाचन, कोषागार, जल संस्थान	अपर जिलाधिकारी, चम्पावत।
2	वार्ड नम्बर-2	विकास विभाग, उद्यान विभाग, चिकित्सा विभाग	मुख्य चिकित्सा अधिकारी, चम्पावत
3	वार्ड नम्बर-3	शिक्षा विभाग, समाज कल्याण विभाग, अर्थ एवं संख्या विभाग	जिला शिक्षा अधिकारी, माध्यमिक
4	वार्ड नम्बर-4	वन विभाग, पूर्ति विभाग, उद्योग विभाग, कृषि विभाग	प्रभागीय वनाधिकारी, चम्पावत वन प्रभाग, चम्पावत
5	वार्ड नम्बर-5	लोक निर्माण विभाग, सैनिक कल्याण विभाग, युवा कल्याण	अधिशाली अभियंता, प्रा0ख0 लो0नि0वि0 चम्पावत।
6	वार्ड नम्बर-6	खेल विभाग, आबकारी विभाग, सहकारिता, ग्रामोद्योग, उरेडा, पुलिस विभाग	पुलिस अधीक्षक, चम्पावत।
7	वार्ड नम्बर-7	सेवायोजन, खादी ग्रामोद्योग, जिला पंचायत, पी.एम.जी.एस.वाई, चम्पावत	अधिशाली अभियंता, पी.एम.जी.एस.वाई, चम्पावत
8	वार्ड नम्बर-8	लघु सिंचाई, विद्युत विभाग, ग्रामीण निर्माण विभाग, पेयजल निर्माण निगम	अधिशाली अभियंता, लघु सिंचाई विभाग, चम्पावत
9	वार्ड नम्बर-9	महिला एवं बाल विकास, पर्यटन विभाग, पशुपालन विभाग	जिला कार्यक्रम अधिकारी, महिला एवं बाल विकास, चम्पावत

## (02) नगर पंचायत, लोहाघाट :-

क्र. सं.	आवंटित वार्ड	विभाग का नाम	नोडल अधिकारी का पदनाम
1	वार्ड नम्बर-2	तहसील	उप जिलाधिकारी, लोहाघाट
2	वार्ड नम्बर-2	विकास विभाग	खण्ड विकास अधिकारी, लोहाघाट
3	वार्ड नम्बर-3	कृषि विभाग, जलागम	भूमि संरक्षण अधिकारी, लोहाघाट
4	वार्ड नम्बर-4	शिक्षा विभाग	उपखण्ड शिक्षा अधिकारी, लोहाघाट
5	वार्ड नम्बर-5	लोक निर्माण विभाग	अधिशाली अभियंता, निर्माण खण्ड लो.नि.वि. लोहाघाट
6	वार्ड नम्बर-6	सिंचाई विभाग	अधिशाली अभियंता, सिंचाई विभाग, लोहाघाट
7	वार्ड नम्बर-7	पी.एम.जी.एस.वाई, लोहाघाट, उप कोषागार	अधिशाली अभियंता, पी.एम.जी.एस.वाई, लोहाघाट

## (03) नगर पालिका परिषद, टनकपुर :-

क्र. सं.	आवंटित वार्ड,	विभाग का नाम	नोडल अधिकारी का पदनाम
1	वार्ड नम्बर-1	तहसील	उप जिलाधिकारी, पूर्णागिरि (टनकपुर)
2	वार्ड नम्बर-2	श्रम विभाग, रोडवेज	श्रम प्रवर्तन अधिकारी, टनकपुर

कमश/2.....

(02)

3	वार्ड नम्बर-3	लोक निर्माण विभाग	सहायक अभियंता (द्वितीय), प्रा.ख. लो.नि.वि. टनकपुर
4	वार्ड नम्बर-4	पी.आई.यू.	अधिकांशी अभियंता, पी.आई.यू. टूलीगाड़
5	वार्ड नम्बर-5	सिंचाई विभाग	सहायक अभियंता (चतुर्थ), सिंचाई विभाग, उपखण्ड, टनकपुर
6	वार्ड नम्बर-6	परिवहन	सहायक सम्भागीय परिवहन अधिकारी, टनकपुर
7	वार्ड नम्बर-7	चिकित्सा, पशुपालन	चिकित्सा अधीक्षक, टनकपुर।
8	वार्ड नम्बर-8	खाद्य विभाग	पूति निरीक्षक, टनकपुर
9	वार्ड नम्बर-9	आबकारी विभाग	आबकारी निरीक्षक, टनकपुर
10	वार्ड नम्बर-10	विद्युत विभाग	उपखण्ड अधिकारी, विद्युत वितरण खण्ड, टनकपुर
11	वार्ड नम्बर-11	वन विभाग	वन क्षेत्राधिकारी, बूम रेंज, दोगाड़ी।

(04) नगर पंचायत, बनबसा :-

क. सं.	आवंटित वार्ड,	विभाग का नाम	नोडल अधिकारी का पदनाम
1	वार्ड नम्बर-1	वन विकास निगम	डी.एल.एम., वन विकास निगम, टनकपुर (खनन)
2	वार्ड नम्बर-2	खेल विभाग	उप कीडाधिकारी, खेल विभाग, टनकपुर
3	वार्ड नम्बर-3	मण्डी परिषद, कृषि विभाग	सचिव, मण्डी परिषद, टनकपुर।
4	वार्ड नम्बर-4	नलकूप विभाग	अधिकांशी अभियंता, नलकूप खण्ड, टनकपुर
5	वार्ड नम्बर-5	पशु चिकित्सा विभाग	पशु चिकित्साधिकारी, बनबसा
6	वार्ड नम्बर-6	लोक निर्माण विभाग	कनिष्ठ अभियंता, प्रा.ख. लो.नि.वि. टनकपुर (चम्पावत)
7	वार्ड नम्बर-7	तहसील	तहसीलदार, पूर्णागिरि (टनकपुर)

उपरोक्त विभागों/नोडल अधिकारियों द्वारा स्वच्छता पखवाड़े के दौरान निम्नांकित कार्यों का क्रियान्वयन किया जायेगा।

- नगर निकायों के प्रत्येक वार्ड में नामित अधिकारियों द्वारा अपने अधीनस्थ कर्मचारियों एवं गैर सरकारी संस्थानों के प्रतिनिधियों, समस्त सभासदों, महिला स्वयं सहायता समूहों की सहायता से आवंटित वार्ड में पखवाड़े के दौरान दिनांक 01/09/2019, 07/09/2019, एवं 13/09/2019 को विशेष सफाई अभियान चलाया जायेगा। जिला शिक्षा अधिकारी, चम्पावत द्वारा एन.एस.एस./स्काउट गाइडों को सफाई अभियान में सम्मिलित किया जायेगा तथा अधिकांशी अधिकारियों द्वारा प्रत्येक नगर अध्यक्ष/सभासदों/स्वयं सहायता समूहों आदि को सफाई अभियान हेतु आमंत्रित किया जायेगा। सम्बन्धित नगर पालिका/नगर पंचायत द्वारा आवश्यक सफाई उपकरण एवं प्रचार-प्रसार सामग्री उपलब्ध कराये जायेंगे।
- समस्त विभागों के अधिकारी/कर्मचारी रैली के आयोजन हेतु नगर पालिका परिषद, चम्पावत हेतु गोलरचौड़ मैदान, नगर पंचायत, लोहाघाट हेतु रामलोला मैदान, लोहाघाट, नगर पालिका परिषद, टनकपुर हेतु गौधी मैदान, टनकपुर तथा नगर पंचायत बनबसा हेतु नगर पंचायत कार्यालय प्रांगण में एकत्रित होंगे।
- निर्धारित तिथि 01 सितम्बर, 2019, 07 सितम्बर, 2019 एवं 13 सितम्बर, 2019 को प्रत्येक विभाग के अधिकारी/कर्मचारी समय प्रातः 6:30 बजे रैली हेतु निर्धारित उपरोक्त आयोजन स्थलों पर उपस्थित होंगे। सम्बन्धित कार्यालयाध्यक्षों द्वारा कर्मचारियों की उपस्थिति ली जायेगी, जिसकी सूचना इस कार्यालय को उपलब्ध करायी जायेगी। निर्धारित स्थलों से समय प्रातः 07:00 बजे से रैली निकालते हुए आवंटित वार्डों में समय 07:30 बजे से प्रातः 11:30 बजे तक सफाई अभियान चलाया जायेगा, तदोपरान्त समय 11:45 पर पुनः रैली आयोजन स्थल पर एकत्रित होंगे, जहाँ पर सूक्ष्म जलपान की व्यवस्था सम्बन्धित उप जिलाधिकारियों द्वारा की जायेगी। जो कार्मिक उक्त दिवसों में उपस्थित नहीं होंगे, उनका उक्त दिवस का वेतन आहरित नहीं किया जायेगा।
- प्रत्येक वार्ड में स्रोत पर ही जैविक (किचन वेस्ट, कागज-गत्ते इत्यादि अर्थात् सड़ने-गलने वाली सामग्री) एवं अजैविक (प्लास्टिक, पन्नी, काँच की बोटलें इत्यादि अर्थात् न सड़ने-गलने वाली सामग्री) का पृथक्कीकरण किया जायेगा तथा पृथक्कीरण उपरान्त उसी रूप में डम्पिंग स्थल पर भी पहुँचाया जायेगा।
- प्रत्येक विभाग/अधिकारी अपने अधीनस्थ कर्मचारियों को वार्ड के क्षेत्र (Area) आवंटन कर सफाई कार्य-

कमशा./3.....

(19)

- करवाये। अवधारण के लिए कुछ कर्मचारियों को झाड़ियों की सफाई, कुछ को नालियों की सफाई एवं कुछ को सौत पर सीप्रीगेशन एवं कुछ को सीप्रीगेटेड कूड़े को डंपिंग स्थल पर पहुंचाने का उत्तरदायित्व दिया जायेगा।
6. प्रत्येक विभाग/अधिकारी द्वारा प्रत्येक वार्ड में स्थल की सफाई से पूर्व, सफाई के दौरान एवं सफाई के सम्पन्न होने तुरन्त के फोटोग्राफ लिये जायेंगे।
  7. प्रत्येक वार्ड में अवस्थित पेयजल स्रोतों की भी विशेष रूप से सफाई की जायेगी। नगर क्षेत्र में सम्बन्धित अधिशासी अधिकारी तथा ग्रामीण क्षेत्रों में स्थल विभाग द्वारा पेयजल स्रोतों पर स्वोपन, सेंटिंग व चित्रकारी इत्यादि की जायेगी।
  8. जनपद स्तरीय अधिकारी, अपने-अपने विभाग के तहसील/विकास खण्ड स्तरीय अधिकारियों को मय समस्त स्टाफ के, उपजिलाधिकारियों को तद्विधियों में रिपोर्टिंग हेतु निर्देश जारी करेंगे। उप जिलाधिकारी आवश्यकतानुसार वार्डवार आर्यटन करेंगे।
  9. प्रत्येक वार्ड में सीवरेज को खुला छोड़ने वाले व्यक्तियों को चिन्हित करते हुए उन्हें खुले में छोड़े गये सीवरेज को बन्द करवाने हेतु प्रेरित किया जायेगा तथा आगाह किया जायेगा कि सीवरेज खुला छोड़ने पर उन पर कानूनी कार्यवाही की जायेगी।
  10. प्रत्येक वार्ड में धर के प्रत्येक सतह से स्वच्छता से सम्बन्धित सपथ-पत्र भ्रश्याया जायेगा।
  11. प्रत्येक वार्ड के प्रत्येक आवास/व्यवसायिक प्रतिष्ठान से कूड़े का स्रोत पर पृथक्कीकरण सुनिश्चित किये जाने हेतु व्यापक जन-जागरूकता की जायेगी। सीप्रीगेशन पर सूचना विभाग एवं संस्कृति विभाग में पंजीकृत सांस्कृतिक दलों के माध्यम से नुककड़ नाटक का आयोजन किया जायेगा। इस हेतु परियोजना निदेशक स्वजल एवं जिला सूचना अधिकारी, चम्पावत नोडल अधिकारी रहेंगे तथा पखवाड़ा अवधि में जनपद के समस्त नागर निकायों में नुककड़ नाटकों का आयोजन किया जायेगा।
  12. प्रत्येक वार्ड में स्वच्छता चौपाल, एगोएसोएसो/एगोसी०सी० के माध्यम से प्रभात फेरियां, विद्यालयों/कालेजों/संस्थानों/वार्डों में गीले तथा सूखे कूड़े का स्रोत पर पृथक्कीकरण विषयक सपथ जैसी जागरूकता गतिविधियों का आयोजन किया जायेगा। इस हेतु मुख्य शिक्षा अधिकारी, चम्पावत नोडल अधिकारी रहेंगे तथा पखवाड़ा अवधि में जनपद के समस्त नागर निकायों में कार्यक्रम का संचालन सुनिश्चित करेंगे।
  13. पखवाड़ा अवधि में वार्डों में स्वच्छता चौपाल आयोजित की जायेगी, जिसमें सम्बन्धित वार्डों के सभासदों, निवासियों, बुद्धिजीवियों, मीडिया कर्मियों इत्यादि को आमंत्रित कर सीप्रीगेशन हेतु उनसे सुझाव/शिकायतें आमंत्रित की जायेगी। इसका दायित्व सम्बन्धित उप जिलाधिकारी/अधिशासी अधिकारी का होगा।
  14. पखवाड़े के दौरान 'The Anti-Littering & Anti-Spitting Act-2016' के उल्लंघनकर्ताओं तथा प्रतिबन्धित पालीथीन का इस्तेमाल करने वालों के विरुद्ध नियमानुसार बालान की कार्यवाही अमल में लायी जायेगी।
  15. पखवाड़े के दौरान प्रतिदिवस कृत कार्यों का अभिलेखीकरण कर इसे सोशल/प्रिंट/इलेक्ट्रानिक मीडिया इत्यादि के माध्यम से व्यापक प्रचारित-प्रसारित किया जायेगा।
  16. वार्डवार प्लास्टिक/पॉलीथीन कैरी बैग एवं प्लास्टिक व थर्माकोल डिस्पोसेबल सामग्री मुक्त बनाये जाने हेतु व्यापक जन-जागरूकता अभियान संचालित कर प्लास्टिक/पॉलीथीन कैरी बैग एवं प्लास्टिक व थर्माकोल डिस्पोसेबल सामग्री के कय-विकय एवं उपयोग को पूर्णतः हतोपस्थाहित किया जाय तथा आवश्यकतानुसार शारित भी आरोपित की जायेगी।
  17. स्वच्छता एप के डाउनलोड हेतु व्यापक जनजागरूकता एवं आई०ई०सी० गतिविधियों संचालित की जायेगी, जिससे स्वच्छता कार्यों में सामुदायिक सहभागिता को बढ़ावा मिल सके।
  18. गीदी जयन्ती के उपलक्ष्य में दिनांक 02.10.2019 को जनपद स्तर पर आयोजित उपरोक्त पखवाड़े के दौरान सर्वोच्च कार्य करने वाली संस्था/सभासद/पर्यावरण मित्र/छात्र-छात्रा/विभिन्न विभागों के अधिकारी/कर्मचारी इत्यादि को सम्मानित किया जायेगा।
  19. जनपद स्तर पर दिनांक 01-09-2019 से 14-09-2019 तक आयोजित पखवाड़े में प्रतिदिन आयोजित कार्यक्रमों की विस्तृत आख्या मय फोटोग्राफ/वीडियोग्राफ सहित तैयार कर उपलब्ध करायी जायेगी।

(सुरेन्द्र नारायण प्रण्डे)  
जिलाधिकारी  
चम्पावत।

०/८/१९

कमशः/4.....

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## कार्यालय-आदेश

श. प्रधानमंत्री जी, भारत के आह्वान "स्वच्छता ही सेवा" के अन्तर्गत दिनांक 11.09.2019 से 27.10.2019 तक प्लास्टिक मुक्त भारत "Ban on Single use of Plastic items" की परिकल्पना को साकार किये जाने हेतु सचिव, भारत सरकार, आवासन और शहरी कार्य मंत्रालय, नई दिल्ली के पत्रांक- 18/3/2019-SBM-III, Dated: August 26, 2019 तथा मुख्य सचिव, उत्तराखण्ड शासन, देहरादून के पत्र संख्या- 2083/IV(S)2019-68 (साठ)/2014 T.C., दिनांक 12.09.2019 द्वारा दिये गये निर्देश के अनुपालन में "स्वच्छता ही सेवा" के अन्तर्गत जनपद में सिंगल यूज प्लास्टिक को प्रतिबन्धित करने एवं स्वच्छता अभियान तीन चरणों में सम्पादित किये जाने के निर्देश दिये गये हैं, जो निम्नवत् हैं :-

Phase-1	11 <sup>th</sup> September- 1 <sup>st</sup> October, 2019	Preparation and Awareness generation
Phase-2	2 <sup>nd</sup> October, 2019	"Shramdaan" as mass movement
Phase-3	3 <sup>rd</sup> - 27 <sup>th</sup> October, 2019	Recycle/Disposal of collected plastic waste, leading to a plastic-free Diwali

उक्त कार्यक्रम राज्य निर्वाचन आयोग के पत्रांक-1982/रा.नि.आ.-2/2702 आ.सं.हि./ दिनांक 20 सितम्बर, 2019 द्वारा प्रदत्त अनुमति की शर्त "उक्त कार्यक्रम में किसी भी राजनैतिक दल एवं अन्य राजनैतिक व्यक्ति द्वारा कोई घोषणा नहीं की जायेगी और किसी भी प्रकार से त्रिस्तरीय पंचायतों के सामान्य निर्वाचन-2019 की अदर्स जापरम सहिता का उल्लंघन न हो" के अधीन संचालित किये जायेंगे।

उक्त निर्देशों के अनुपालन में जनपद चम्पावत में उपरोक्त कार्यक्रम को सफलतापूर्वक संचालित किये जाने हेतु परिशिष्ट-1 (संलग्न) में निर्धारित कार्यक्रमों के सफल संचालन तथा अभिलेखीकरण/ रिपोर्ट तैयार किये जाने हेतु निम्नानुसार नोडल अधिकारी नामित किये जाते हैं :-

क्र.सं.	कार्य का विवरण	नामित नोडल अधिकारी
1.	जनपद के ग्रामीण क्षेत्रों में प्रतिदिन आयोजित कार्यक्रमों की सूचना निर्धारित प्रारूप में प्राप्त कर सूचनाओं का अभिलेखीकरण करना एवं सूचनाओं का विवरण/फोटोग्राफ्स/वीडियोग्राफ्स, इत्यादि को निर्धारित प्रारूप में शासन को प्रेषित करना तथा Swachh Manch Portal ( <a href="http://www.swachhmanch.in">www.swachhmanch.in</a> ) पर अपलोड करना सुनिश्चित करेंगे तथा किसी प्रकार की कठिनाई की दशा में श्री कमल भट्ट, आई.ई.सी. एक्सपर्ट से मो.-7533907912, 9997390101 तथा सुश्री श्रीजीता बसु, मो.-9650617674, email- sbmurban.moud@gmail.com पर सम्पर्क कर सकते हैं।	परियोजना निदेशक, चम्पावत/ परियोजना प्रबंधक, स्वजल
2.	नागर निकाय क्षेत्रों में प्रतिदिन आयोजित कार्यक्रमों की सूचना निर्धारित प्रारूप में प्राप्त कर सूचनाओं का अभिलेखीकरण करना एवं सूचनाओं का विवरण/फोटोग्राफ्स/वीडियोग्राफ्स इत्यादि को एकत्रित कर निर्धारित प्रारूप में शासन को प्रेषित करना तथा Swachh Manch Portal ( <a href="http://www.swachhmanch.in">www.swachhmanch.in</a> ) पर अपलोड करना सुनिश्चित करेंगे तथा किसी प्रकार की कठिनाई की दशा में श्री कमल भट्ट, आई.ई.सी. एक्सपर्ट से मो.-7533907912, 9997390101 तथा सुश्री श्रीजीता बसु, मो.-9650617674, email- sbmurban.moud@gmail.com पर सम्पर्क कर सकते हैं।	सम्बन्धित नागर निकाय के अधिशाली अधिकारी
3.	"स्वच्छता ही सेवा" के अन्तर्गत हॉट एअर बैलून बनवाने एवं उसे दिनांक 02 अक्टूबर, 2019 को गोरलचौड़ मैदान, चम्पावत में हवा में छोड़े जाने हेतु तैयारी करना।	जिला कार्यक्रम अधिकारी, महिला सशक्तिकरण एवं बाल विकास, चम्पावत।

संलग्नक- परिशिष्ट-1

नोट :-

- जनपद में स्वच्छता ही सेवा कार्यक्रम के अन्तर्गत आयोजित समस्त कार्यक्रमों की प्रतिदिन की गतिविधियों को Swachh Manch Portal ([www.swachhmanch.in](http://www.swachhmanch.in)) पर अपलोड करने के साथ-साथ twitter, facebook, instagram एवं whatsapp ग्रुप में फोटोग्राफ्स एवं गतिविधियों को

पोस्ट करने के कार्य का अनुश्रवण तथा अपलोड कराने का कार्य अध्यक्ष, आई.टी. समिति द्वारा किया जायेगा।

2. जनपद में 'स्वच्छता ही सेवा' के सम्पूर्ण कार्यक्रमों के नोडल अधिकारी मुख्य विकास अधिकारी, चम्पावत होंगे।
3. जनपद के समस्त उप जिलाधिकारी अपने-अपने अपने परगना एवं समस्त खण्ड विकास अधिकारी अपने-अपने विकास खण्ड में उक्त कार्यक्रमों को प्रभावी ढंग से संचालित करने एवं गति देने हेतु उत्तरदायी होंगे।
4. जनपद में 'स्वच्छता ही सेवा' अभियान हेतु परिशिष्ट-1 में निर्धारित कार्यक्रम की विस्तृत रूपरेखा के अनुरूप कार्यवाही जनपद के समस्त विभाग/कार्यालयाध्यक्ष सफलतापूर्वक संचालित किया जाना सुनिश्चित करेंगे।

(सुरेन्द्र नारायण पाण्डे)  
जिलाधिकारी, चम्पावत।

### कार्यालय जिलाधिकारी चम्पावत।

संख्या:- 6822/तेईस-30 (एल.बी.ए.)/2018-19,

दिनांक- 2/ सितम्बर, 2019।

प्रतिलिपि :- निम्नांकित को सूचनार्थ प्रेषित -

1. प्रमुख सचिव, उत्तराखण्ड शासन, ग्राम्य विकास विभाग, देहरादून।
2. सचिव, उत्तराखण्ड शासन, शहरी विकास विभाग, देहरादून।
3. सचिव, उत्तराखण्ड शासन, पेयजल एवं स्वच्छता कार्यक्रम, देहरादून।
4. आयुक्त, कुमाऊँ मण्डल, नैनीताल।
5. निदेशक, स्वजल, उत्तराखण्ड, देहरादून।

जिलाधिकारी  
चम्पावत।

प्रतिलिपि :- निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही तथा अनुपालनार्थ प्रेषित।

1. पुलिस अधीक्षक, चम्पावत।
2. मुख्य विकास अधिकारी, चम्पावत।
3. मुख्य चिकित्सा अधिकारी, चम्पावत।
4. मुख्य शिक्षा अधिकारी, चम्पावत।
5. परियोजना निदेशक/परियोजना प्रबंधक, स्वजल, चम्पावत।
6. समस्त उप जिलाधिकारी, जनपद चम्पावत।
7. जिला कार्यक्रम अधिकारी, महिला एवं बाल विकास, चम्पावत।
8. समस्त जिला स्तरीय अधिकारी/कार्यालयाध्यक्ष, जनपद चम्पावत।
9. कार्यक्रम हेतु नामित समस्त नोडल अधिकारी, जनपद चम्पावत।
10. समस्त नामित अधिकारी/नोडल अधिकारी *Envirangel*, जनपद चम्पावत।
11. अधिशासी अधिकारी, नगर पालिका परिषद/नगर पंचायत चम्पावत, /टनकपुर/लोहाघाट/बनबसा।

जिलाधिकारी  
चम्पावत 1.09.2019

## कार्यालय-आदेश

संयुक्त सचिव एवं मिशन निदेशक, आवासन एवं शहरी कार्य मंत्रालय, भारत सरकार के पत्र संख्या-2/8/2019-SBM IV, दिनांक 05 सितम्बर, 2023 तथा प्रमुख सचिव, उत्तराखण्ड शासन, शहरी विकास विभाग, देहरादून के पत्र संख्या-1654/iv (3)-2023-12 (20 SWM)/20, दिनांक 15 सितम्बर, 2023 के अनुपालन में दिनांक 15.09.2023 से दिनांक 02.10.2023 तक की अवधि में "स्वच्छता ही सेवा पखवाड़ा" के अन्तर्गत जनपद में सिंगल यूज प्लास्टिक को प्रतिबन्धित करने एवं स्वच्छता अभियान चलाये जाने हेतु निम्न निर्देश दिए जाते हैं :-

- (क) "स्वच्छता ही सेवा पखवाड़ा" संबंधी कार्यक्रम में दिनांक 15 सितम्बर, 2023 से 02 अक्टूबर, 2023 तक राज्य के पर्यटन क्षेत्रों, बाजारों, राष्ट्रीय उद्यानों एवं अभयारण्यों, ऐतिहासिक पहाड़ों, नदी तटों, घाटों आदि जैसे-हाई फुट फॉल वाले स्थानों पर आयोजित किये जायें।
- (ख) भारतीय स्वच्छता लीग के प्रथम चरण में शहरी स्थानीय निकायों द्वारा प्रदर्शित गति एवं जोश बनाये रखने हेतु युवाओं को एकजुट/नेतृत्व करने के लिए दिनांक 17 सितम्बर, 2023 को भारतीय स्वच्छता लीग 2.0 के दूसरे चरण का आयोजन किया जायेगा।
- (ग) दिनांक 17 सितम्बर, 2023 से 25 सितम्बर, 2023 तक सफाई मित्र सुरक्षा शिविर का आयोजन किया जायेगा, जिसके तहत शहरी स्थानीय निकायों के समस्त कर्मचारियों के स्वास्थ्य जांच की जायेगी।

उक्त निर्देशों के अनुपालन में जनपद चम्पावत में उपरोक्त कार्यक्रम को सफलतापूर्वक संचालित किये जाने हेतु नामित नोडल अधिकारी द्वारा निम्न कार्यवाही की जायेगी।

क्र० सं०	कार्य का विवरण	नामित नोडल अधिकारी
01	02	03
1-	दिनांक 15 सितम्बर से 02 अक्टूबर, 2023 तक स्वच्छता ही सेवा पखवाड़ा के तहत जनपद के समस्त विद्यालयों में स्वच्छता से संबंधित विभिन्न गतिविधिया (सोर्स सेग्रीगेशन, सिंगल यूज प्लास्टिक के विकल्प, ठोस अपशिष्ट प्रबन्धन पर निबन्ध लेखन, पेन्टिंग प्रतियोगिता वाद-विवाद प्रतियोगिता व वॉल पेन्टिंग प्रतियोगिता, स्वच्छता रैली) आयोजित की जायेगी।	मुख्य शिक्षा अधिकारी, चम्पावत।
2-	<p>1- दिनांक 17.09.2023 को प्रातः 11:00 बजे से 01:00 बजे तक नगर पालिका परिषद, चम्पावत के गौरलचौड़ मंदिर परिसर एवं बालेश्वर मंदिर परिसर में स्वच्छता अभियान चलाया जायेगा, जिसमें समस्त जिला स्तरीय अधिकारिया एवं कर्मचारियों द्वारा आवश्यक रूप से प्रतिभाग किया जायेगा।</p> <p>2- दिनांक 17.09.2023 को प्रातः 11:00 बजे से 01:00 बजे तक नगर पालिका परिषद, टनकपुर के शारदा घाट में स्वच्छता अभियान चलाया जायेगा, जिसमें तहसील स्तरीय अधिकारी एवं कर्मचारी द्वारा आवश्यक रूप से प्रतिभाग किया जायेगा।</p> <p>3- दिनांक 17.09.2023 को प्रातः 11:00 बजे से 01:00 बजे तक नगर पालिका परिषद, लोहाघाट के बाडीगाड से डिग्री कॉलेज, लोहाघाट में स्वच्छता अभियान चलाया जायेगा, जिसमें तहसील स्तरीय अधिकारी एवं कर्मचारी द्वारा आवश्यक रूप से प्रतिभाग किया जायेगा।</p>	समस्त विभागध्यक्ष/ जिला स्तरीय अधिकारी/समस्त उप जिलाधिकारी जनपद चम्पावत/समस्त तहसील स्तरीय अधिकारी/ निकाय स्तरीय अधिकारी

2-	दिनांक 17.09.2023 को प्रातः 11:00 बजे से 01:00 बजे तक नगर पंचायत, बनबसा के बनबसा बस अड्डे के पास स्वच्छता अभियान चलाया जायेगा, जिसमें निकाय स्तरीय अधिकारी एवं कर्मचारी द्वारा आवश्यक काम से प्रतिभाग किया जायेगा।	
3-	दिनांक 19-20 सितम्बर, 2023 को "सफाई मित्र सुरक्षा शिविर" का आयोजन किया जायेगा, जिसमें सभी नगर निकाय के अधिशासी अधिकारी सफाई मित्र सुरक्षा शिविर लगाये जाने हेतु नगर निकाय कार्यालय के परिसर में सभी सफाई मित्रों को उक्त शिविर में प्रतिभाग किये जाने हेतु अवगत करायेगे।	मुख्य चिकित्साधिकारी, चम्पावत एवं संबंधित नगर निकाय के अधिशासी अधिकारी
4-	दिनांक 24.09.2023 को नगर पालिका परिषद, चम्पावत / टनकपुर/लोहाघाट/नगर पंचायत, बनबसा में स्वच्छता मैराथन एवं क्रीडा मैराथन का आयोजन किया जायेगा।	जिला क्रीडा अधिकारी, चम्पावत।
5-	दिनांक 30.09.2023 को नगर पालिका परिषद, चम्पावत में स्वच्छता सार्किल रैली का आयोजन किया जायेगा।	जिला पर्यटन अधिकारी, चम्पावत/जिला क्रीडा अधिकारी, चम्पावत।
6-	नगर पालिका परिषद, चम्पावत- दिनांक 02 अक्टूबर, 2023 को प्रातः 10:00 बजे से निकाय अन्तर्गत गांधी मूर्ति में माल्यार्पण कार्यक्रम एवं हर घर आला अभियान का शुभारम्भ एवं "स्वच्छता की सेवा" पखवाड़े के तहत आयोजित कार्यक्रमों के प्रतिभागियों को सम्मानित किया जायेगा। तदुपरान्त गांधी मूर्ति से छतार पुल तक विशेष स्वच्छता अभियान आयोजित किया जायेगा।	
	नगर पालिका परिषद, टनकपुर- दिनांक 02 अक्टूबर, 2023 को प्रातः 10:00 बजे से "स्वच्छता की सेवा" पखवाड़े के तहत निकाय अन्तर्गत आयोजित कार्यक्रमों के प्रतिभागियों को सम्मानित किया जायेगा। तदुपरान्त नगर पालिका कार्यालय से ककराली गेट तक विशेष स्वच्छता अभियान आयोजित किया जायेगा।	समस्त विभागध्यक्ष एवं जिला स्तरीय अधिकारी, जनपद चम्पावत व समस्त तहसील स्तरीय अधिकारी एवं निकाय स्तरीय अधिकारी
	नगर पालिका परिषद, लोहाघाट - दिनांक 02 अक्टूबर, 2023 को प्रातः 10:00 बजे से निकाय अन्तर्गत गांधी मूर्ति में माल्यार्पण कार्यक्रम उपरान्त गांधी चौक से साकीटोला तक विशेष स्वच्छता अभियान आयोजित किया जायेगा।	
	नगर पंचायत, बनबसा- दिनांक 02 अक्टूबर, 2023 को प्रातः 10:00 बजे से निकाय अन्तर्गत पाटनी तिराह से कैनाल तक विशेष स्वच्छता अभियान आयोजित किया जायेगा।	
7-	जनपद के ग्रामीण क्षेत्रों में प्रतिदिन आयोजित कार्यक्रम की सूचना प्राप्त कर सूचनाओं का अमिलेखीकरण करना एवं सूचनाओं का विवरण/फोटोग्राफ्स/वीडियोग्राफी, इत्यादि को शासन/निदेशालय को प्रेषित करना तथा Swachhta portal पर अपलोड करने की कार्यवाही की जायेगी।	परियोजना प्रबन्धक, स्वजल, जनपद चम्पावत। मो0न0 7088114750
8-	जनपद के निकाय क्षेत्रों में प्रतिदिन आयोजित कार्यक्रम की सूचना प्राप्त कर सूचनाओं का अमिलेखीकरण करना एवं सूचनाओं का विवरण/फोटोग्राफ्स/वीडियोग्राफी, इत्यादि को शासन/निदेशालय को प्रेषित करना तथा Swachhta portal पर अपलोड करने की कार्यवाही की जायेगी।	सिटी मिशन मैनेजर, जनपद चम्पावत। मो0न0 9411703956

## नोट :-

- जनपद में "स्वच्छता ही सेवा" के सम्पूर्ण कार्यक्रमों हेतु शहरी क्षेत्र में अपर जिलाधिकारी, चम्पावत एवं ग्रामीण क्षेत्र में मुख्य विकास अधिकारी, चम्पावत नोडल अधिकारी होंगे।
- जनपद के समस्त उप जिलाधिकारी अपने-अपने परगना एवं समस्त खण्ड विकास अधिकारी अपने-अपने विकास खण्ड में उक्त कार्यक्रमों को प्रभावी ढंग से संचालित करने एवं गति देने हेतु उत्तरदायी होंगे।

3. समस्त नोडल अधिकारी जनपद में "स्वच्छता ही सेवा" अभियान हेतु निर्धारित कार्यक्रम के कार्यालय आदेश में उचित तौलिक के कॉलम संख्या 03 में दिये गये दायित्वों का अनुपालन किये जाने के संबंध में अपने अधीनस्थ कर्मचारियों को निर्देशित करना सुनिश्चित करेंगे।
4. समस्त अधिशासी अधिकारी नगर निकाय, जनपद चम्पावत प्रतिदिवस आयोजित होने वाले कार्यक्रमों की 04-05 फोटोग्राफ एवं प्रेस नोट सिटी मिशन मैनेजर, चम्पावत, मो0 9411703958 को प्रतिदिन प्रत्येक दशा में सायं 04:00 बजे तक उपलब्ध कराना सुनिश्चित करेंगे।
5. समस्त खण्ड विकास अधिकारी, जनपद चम्पावत प्रतिदिवस आयोजित होने वाले कार्यक्रमों की 04-05 फोटोग्राफ एवं प्रेस नोट परियोजना प्रबन्धक, स्वजल, जनपद चम्पावत मो0न0 7088114750 को प्रतिदिन प्रत्येक दशा में सायं 04:00 बजे तक उपलब्ध कराना सुनिश्चित करेंगे।

दिनांक 16 सितम्बर, 2023।

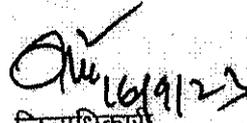
(नवनीत पाण्डे)  
जिलाधिकारी, चम्पावत।

कार्यालय जिलाधिकारी, चम्पावत।

संख्या:- 7011 / XXIII-स्था0नि0सहा0/स्वच्छता पखवाड़ा/2023-23 दिनांक-16.09.2023

प्रतिलिपि:-निम्नांकित को सूचनार्थ प्रेषित:-

1. प्रमुख सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन, देहरादून।
2. सचिव, ग्राम्य विकास विभाग, उत्तराखण्ड शासन, देहरादून।
3. आयुक्त, ग्राम्य विकास, उत्तराखण्ड।
4. निदेशक, शहरी विकास निदेशालय, देहरादून।
5. निदेशक, पंचायतीराज विभाग, उत्तराखण्ड, देहरादून।
6. मुख्य विकास अधिकारी, चम्पावत/अपर जिलाधिकारी, चम्पावत को उक्तानुसार नियमित अनुश्रवण हेतु प्रेषित।
7. समस्त विभागाध्यक्ष, जनपद चम्पावत।
8. समस्त उप जिलाधिकारी, जनपद चम्पावत।
9. जिला सूचना अधिकारी, चम्पावत।
10. जिला पंचायतराज अधिकारी, चम्पावत।
11. परियोजना प्रबन्धक, स्वजल, जनपद चम्पावत।
12. समस्त खण्ड विकास अधिकारी, जनपद चम्पावत।
13. समस्त अधिशासी अधिकारी, जनपद चम्पावत।

  
जिलाधिकारी,  
चम्पावत।

26082

2 1/2

प्रेषक

अधिरासी अभियन्ता,  
लघु सिंचाई खण्ड, चम्पावत।

सेवा में

जिला अध्यक्ष,  
गंगा समिति चम्पावत।

पत्रांक 800-ल0सि0/जल संरक्षण/2023-24,

दिनांक 22 नवम्बर 2023

महोदय

गोडी नदी जलागम क्षेत्र चम्पावत अन्तर्गत जलसंधर्धन से निम्न कार्य कराये जा रहे है।

अतः उक्त सूचना सिम्न प्रारूप में तैयार कर सादर प्रेषित की जा रही है।

संलग्न-उपतानुसार।

भवदीय,

अधिरासी अभियन्ता,  
लघु सिंचाई खण्ड, चम्पावत।

गौडी नदी के जलागम क्षेत्र के <sup>26083</sup>असतित विकास खण्ड-चम्पावत  
के निर्माणाधीन एवं जलसंवर्धन के कार्य

कार्य का नाम	प्रस्तावित संख्या	निर्मित संख्या	वर्ष
चैक डैम	10	<u>02</u>	2022-23
चाल खाल खनती निर्माण	1140	<u>720</u>	2022-23
चाल खाल खनती निर्माण	06	0	2023-24

  
अधिशाली अभियन्ता,  
लघु सिंचाई खण्ड, चम्पावत।

Letter no:- /

dated.

26084

प्रेषक,

जिला विकास अधिकारी,  
चम्पावत।

सेवा में,

जिलाधिकारी/अध्यक्ष  
जिला गंगा समिति  
चम्पावत।

पत्रांक: 419 / अमृत सरोवर/2023-24 दिनांक 22नवम्बर 2023।

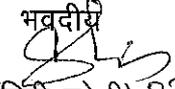
विषय: - जनपद में निर्मित अमृत सरोवर एवं जल संरक्षण के लिये नौलो का सर्वेक्षण की सूचना  
विषयक।

महोदय,

कृपया राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित Original Application No 200/2014  
M.C. Mehta V/s Union of India & ors के सम्बन्ध में ग्राम्य विकास विभाग चम्पावत द्वारा मनरेगा  
योजनान्तर्गत संचालित कार्यो का विवरण निम्नवत् है-

क्र.सं.	विवरण	संख्या
1	अमृत सरोवर	71
2	नौला	125

अतः सूचना सादर प्रेषित।

भवदीय  
  
 (विमी जोशी) 22/11/2023  
 जिला विकास अधिकारी,  
 चम्पावत।

## अमृत सरोवर की वित्तीय रिपोर्ट

क्र०स०	विकास खण्ड	कुल सरोवर	पूर्ण सरोवर	स्वीकृत धनराशि	व्यय धनराशि
1	बाराकोट	12	12	79.71	57.17
2	चम्पावत	26	26	117.40	66.10
3	लोहाघाट	16	16	99.69	60.34
4	पाटी	17	17	141.77	72.80
	<b>कुल</b>	<b>71</b>	<b>71</b>	<b>438.57</b>	<b>256.41</b>

### नौले निर्माण की कार्य प्रगति

क्र०स०	विकास खण्ड	कुल	पूर्ण	प्रगति	प्रतिशत	स्वीकृत धनराशि	व्यय धनराशि
1	बाराकोट	32	32	00	100.00	18.63	17.65
2	चम्पावत	30	30	00	100.00	15.00	11.20
3	लोहाघाट	30	30	00	100.00	26.86	10.35
4	पाटी	33	33	00	100.00	16.05	12.30
योग		125	125	00	100.00	76.54	51.50

26087



कार्यालय अधिशासी अभियन्ता,  
उत्तराखण्ड जल संस्थान, चम्पावत।

फैक्स: 05965-230485  
दूरभाष(का0) 05965-230485  
E-mail -eechp-ujs- uk@nic.in

पत्रांक - 1850/विविध/ 93 दिनांक- 22/11 /2023

सेवा में,

जिलाधिकारी,  
चम्पावत।

विषय:- Original Application No.200/2014 M.C. Mehta Vs Union of india & Ors के सम्बन्ध में।

महोदय,

उपरोक्त विषयक प्रभागीय वनाधिकारी, वन प्रभाग, चम्पावत के कार्यालय पत्रांक 1853/12-1-6(अ) दिनांक 10.10.2023 के क्रम में जनपद अन्तर्गत Monitoring and displaying of water quality की सूचना संलग्न कर सादर प्रेषित है।  
संलग्न :- यथोपरि।

भवदीय,  
  
(बिलाल यूसुफ)  
अधिशासी अभियन्ता



# District Level Water Quality Testing and Monitoring Laboratory Uttarakhand Jal Sansthan, Champawat

Ph (O): 05965-230485 E-mail: [eechp-ujs-uk@nic.in](mailto:eechp-ujs-uk@nic.in)



TC-10036

District level water testing laboratory is established under Uttarakhand Jal Sansthan, Champawat which is NABL (National Accreditation Board for Testing and Calibration Laboratory) accredited since 2021, currently we are testing in 13 parameters which are given below, our yearly target is 3000 water samples and till the date we achieved 2550. Tested samples are uploaded under JJM WQMIS site.

**target details -**

S.NO	Monthly target	Yearly target	Target achieved	Sample uploaded in wqmis site
1	350	3000	2550	2438

**Parameters details -**

S.No	Water Quality Parameters Under Chemical & bacteriological Scope	Desirable Limit (BIS)	Permissible Limit (BIS) in the Absence of alternative source	Std. Test Method
1	pH at 25°C	6.5 to 8.5	No Relaxation	IS 3025 (Part 11) 1983, RA: 2017: Electrometric method
2	Total Dissolved Solids (TDS), mg/L, Max	500	2000	IS 3025 (Part 16), 1984 RA: 2017: Gravimetric Method
3	Turbidity, NTU, Max	1	5	IS 3025 (Part 10), 1984, RA: 2017: Nephelometric Method
4	Total Alkalinity (as CaCO <sub>3</sub> ), mg/L, Max	200	600	IS 3025 (Part 23), 1986 RA: 2019 Titrimetric Method
5	Total Hardness (as CaCO <sub>3</sub> ), mg/L, Max	200	600	IS 3025 (Part 21), 2009 RA: 2019, (a) EDTA Titrimetric Method
6	Chloride, mg/L, Max	250	1000	IS 3025 (Part 32): 1988, RA: 2019 Argentometric Method
7	Colour, Hazen, Max	5	15	IS 3025 (Part 4): 2021 Platinum Cobalt (Visual Comparison)
8	Odour	Agreeable	Agreeable	IS 3025 (Part 5) : 2018
9	Calcium (as Ca), mg/L, Max	75	200	IS 3025 (Part 40): 1991 (RA 2019) EDTA Titrimetric Method
10	Magnesium (as Mg), mg/l, Max	30	100	APHA 3500-Mg (B): 2017 Calculation method
11	E.coli	Absent	Absent	APHA 23 <sup>rd</sup> E:D-9223B
12	Total coli form	Absent	Absent	APHA 23 <sup>rd</sup> E:D-9223B
13	Residual free chlorine (mg/l)	0.1	1.0	Orthotolidine method

*(Signature)*  
Executive Engineer

जिलाधिकारी,  
चम्पावत।

सेवा में,

अपर आयुक्त,  
कुमाऊँ मण्डल,  
नैनीताल।

संख्या:- 3031 / XXIII-स्था.नि.सहा./पी.आई.एल./2021-22 दिनांक-1.03.2023

विषय:- मा0 उत्तराखण्ड उच्च न्यायालय, नैनीताल में योजित रिट पिटीशन (पी0आई0एल)  
संख्या- 93/2022, जितेन्द्र यादव बनाम भारत संघ एवं अन्य के संबंध में।

महोदय,

कृपया, उपर्युक्त विषयक अपने पत्र संख्या:-997/तेईस-17 (50)/2022-23, दिनांक 28 फरवरी, 2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा प्रश्नगत रिट याचिका 93/2022 में मा0 उत्तराखण्ड उच्च न्यायालय, नैनीताल द्वारा दिनांक 20.12.2022 एवं पूर्व में समय-समय पर पारित आदेश एवं तत्कम में शासन स्तर से प्रदत्त निर्देशों के क्रम में आतिथि तक की गई कार्यवाही की समीक्षा एवं रणनीति हेतु मुख्य सचिव महोदय, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 02.03.2023 को सांय 06.30 बजे मुख्य सचिव सभा कक्ष सचिवालय परिसर में बैठक आहूत की गयी है।

उक्त के संबंध में वन प्रभाग, जिला पंचायत एवं अधिशासी अधिकारियों से सूचना प्राप्त की गयी, जो निर्धारित प्रारूप पर संलग्न कर सादर सेवा में प्रेषित की जा रही है।  
संलग्न-यथोपरि।

भवदीय,

  
(रामदत्त जोशी)

प्रभारी अधिकारी

कृते जिलाधिकारी, चम्पावत।

## वेस्ट स्पॉट

26090

क्र. सं.	जनपद का नाम	वेस्ट स्पॉटों की कुल संख्या	विगत माह तक समाप्त किए गए कुल वेस्ट स्पॉट (ए)	माह में समाप्त किए गए वेस्टों की संख्या (बी)	कुल समाप्त किए गए वेस्ट स्पॉटों की संख्या (ए+बी)	अवशेष वेस्ट स्पॉटों की संख्या	अभ्युक्ति
1	2	3	4	5	6	7	8
1	चम्पावत (नगर निकाय)	14	08	—	08	06	—
2	चम्पावत (ग्रामीण क्षेत्र)	16	16	—	16	—	—

## 3-उत्तराखण्ड कूड़ा फैंकना एवं थूकना प्रतिशोध अधिनियम, 2016

क्र. सं.	जनपद का नाम	विगत माह तक किए गए कुल चालानों की संख्या (ए)	माह में किए गए चालानों की संख्या (बी)	कुल चालानों की संख्या (ए+बी)	विगत माह तक जुमाने के रूप में वसूली गई कुल धनराशि (ए)	माह में जुमाने के रूप में वसूली गई कुल धनराशि (बी)	जुमाने के रूप में वसूली गई कुल धनराशि (ए+बी)	अभ्युक्ति
1	2	3	4	5	6	7	8	9
1	चम्पावत	262	03	265	1,46,340.00	1200.00	1,47,540.00	

## 4-प्रतिबंधित सिंगल यूज प्लास्टिक

क्र. सं.	जनपद का नाम	विगत माह तक किए गए कुल चालानों की संख्या (ए)	माह में किए गए चालानों की संख्या (बी)	कुल चालानों की संख्या (ए+बी)	विगत माह तक जुमाने के रूप में वसूली गई कुल धनराशि (ए)	माह में जुमाने के रूप में वसूली गई कुल धनराशि (बी)	जुमाने के रूप में वसूली गई कुल धनराशि (ए+बी)	अभ्युक्ति
1	2	3	4	5	6	7	8	9
1	चम्पावत	847	14	861	2,44,075.00	2300	2,46,375.00	

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## कार्यालय प्रभागीय वनाधिकारी, चम्पावत वन प्रभाग, चम्पावत।

Email- dfo.champawat@rediffmail.com Phone/Fax-05965-230375

पत्रांक- 2216

/ 32-10

चम्पावत, दिनांक- 3 नवम्बर, 2023।

सेवा में,

अर्धसंख्याधिकारी,  
चम्पावत।विषय:- बीस सूत्री कार्यक्रम के अन्तर्गत वर्ष 2023-24 की वृक्षारोपण की प्रगति सूचना।  
महोदय,

प्रपत्र-1

उपरोक्त विषयक क्रम में चम्पावत वन प्रभाग अन्तर्गत जनपद चम्पावत में वर्षाकाल वर्ष 2023-24 में किये गये वृक्षारोपण की प्रगति सूचना (दिनांक 01.10.2023 से 31.10.2023 तक) प्रेषित की जा रही है:-

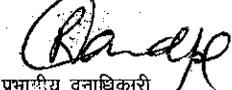
क्र० सं०	जनपद का नाम	प्रभाग का नाम	विभागीय वृक्षारोपण (एफ०डी०ए० कैम्पा, क्षतिपूर्क वृक्षारोपण तथा बांस रोपण आदि को सम्मिलित करते हुए)				वृहद वृक्षारोपण की प्रगति (विकास खण्ड एवं उद्यान विभाग)				योग विभागीय + वृहद वृक्षारोपण की प्रगति				कुल उपलब्धि का प्रतिशत	
			लक्ष्य		उपलब्धि		लक्ष्य		उपलब्धि		लक्ष्य		उपलब्धि		क्षेत्रफल हे० (% में)	पौध सं० (% में)
			क्षेत्रफल (हे० में)	पौध सं० (लाख में)	क्षेत्रफल (हे० में)	पौध सं० (लाख में)	क्षेत्रफल (हे० में)	पौध सं० (लाख में)	क्षेत्रफल (हे० में)	पौध सं० (लाख में)	क्षेत्रफल (हे० में)	पौध सं० (लाख में)	क्षेत्रफल (हे० में)	पौध सं० (लाख में)		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1	चम्पावत	चम्पावत	315.45	2.04	315.45	2.04	0	0	0	0	315.45	2.04	315.45	2.04	100.00	100.00
2		हल्हानी	66.00	0.33	66.00	0.33	0	0	0	0	66.00	0.33	66	0.33	100.00	100.00
3		वृहद वृक्षारोपण	0.00	0	0	0	1700.00	8.11	1414.41	6.38	1700.00	8.11	1414.41	6.38	83.20	78.718
		योग	381.45	2.37	381.45	2.37	1700.00	8.11	1414.41	6.38	2081.45	10.48	1795.86	8.75195	86.28	83.53

पत्रांक 2216 / 32-10 दिनांकित।

प्रतिलिपि -

1. मुख्य वन संरक्षक, अनुश्रवण मूल्यांकन आई०टी० एवं आधुनिकीकरण, उत्तराखण्ड, देहरादून।
2. मुख्य वन संरक्षक कुमाऊँ, उत्तराखण्ड, नैनीताल।
3. वन संरक्षक उत्तरी कुमाऊँ वृत्त उत्तराखण्ड, अल्मोड़ा।

भवदीय,


प्रभागीय वनाधिकारी  
चम्पावत वन प्रभाग, चम्पावत।

M


प्रभागीय वनाधिकारी  
चम्पावत वन प्रभाग, चम्पावत।

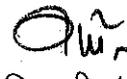
M

26092

आदेश

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय, भारत सरकार की अधिसूचना संख्या:-2458 दिनांक 07 अक्टूबर, 2016 के पैरा-56 में प्राविधानित है कि प्रत्येक जिला गंगा समिति गंगा नदी और इसकी सहायक नदियों में प्रदूषण को रोकने एवं नदियों के संरक्षण हेतु नोडल अधिकारी नामित करेगी। प्रत्येक नोडल अधिकारी गंगा नदी की और उसकी सहायिकाओं में प्रदूषण को रोकने हेतु कदम उठा सकते हैं और स्वयं गंगा नदी और उसकी सहायिकाओं के संरक्षण हेतु उपचारात्मक उपाय कर सकते हैं या उनके नदी तटों जो ऐसे मामले जो गॉव गंगा नदी से सटे हुए हैं, या अन्य क्षेत्र जैसा भी मामला हो, जिसके लिए वे नोडल अधिकारी हैं, और यदि वह ऐसा नहीं कर पाते हैं तो वे इस आदेश की अवहेलना की उपचारात्मक कार्यवाही हेतु जिला गंगा समिति के अध्यक्ष के ध्यान में ला सकते हैं।

अतः भारत सरकार की उपरोक्त वर्णित अधिसूचना के पैरा-56 में निहित प्राविधानों के अनुसार जनपद चम्पावत नगर क्षेत्रान्तर्गत गंगा नदी की सहायक नदियों के आसपास के क्षेत्रों की प्रत्येक नगर पालिका परिषद् एवं नगर पंचायत के **अध्यक्ष को नोडल अधिकारी** नामित किया जाता है। संबंधित नोडल अधिकारी अपने-अपने नगर क्षेत्रान्तर्गत बहने वाली गंगा नदी की सहायक नदियों को प्रदूषण मुक्त करने हेतु अधिसूचना में निहित प्राविधानों के अनुसार कार्यवाही करेंगे।  
दिनांक:-

  
जिलाधिकारी/अध्यक्ष,  
जिला गंगा समिति, चम्पावत।  
०१५

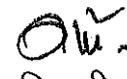
### कार्यालय जिलाधिकारी, चम्पावत।

संख्या:- 498 /XXIV-नमामि गंगे/2023-24,

दिनांक 26 अक्टूबर, 2023

प्रतिलिपि:- निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- कार्यक्रम निदेशक, राज्य परियोजना प्रबन्धन ग्रुप नमामि गंगे, देहरादून।
- 2- प्रभागीय वनाधिकारी, चम्पावत, वन प्रभाग चम्पावत/सदस्य सचिव/नोडल अधिकारी, जिला गंगा समिति चम्पावत।
- 3- मुख्य विकास अधिकारी, चम्पावत।
- 4- अध्यक्ष, नगर पालिका परिषद् चम्पावत, टनकपुर, लोहाघाट/नगर पंचायत बनबसा द्वारा संबधित अधिशासी अधिकारी, नगर पालिका परिषद्/नगर पंचायत जनपद चम्पावत।

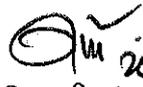
  
जिलाधिकारी/अध्यक्ष,  
जिला गंगा समिति, चम्पावत।  
०१५

26093  
आदेश

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय, भारत सरकार की अधिसूचना संख्या:-2458 दिनांक 07 अक्टूबर, 2016 के पैरा-56 में प्राविधानित है कि प्रत्येक जिला गंगा समिति गंगा नदी और इसकी सहायक नदियों में प्रदूषण को रोकने एवं नदियों के संरक्षण हेतु नोडल अधिकारी नामित करेगी। प्रत्येक नोडल अधिकारी गंगा नदी की और उसकी सहायिकाओं में प्रदूषण को रोकने हेतु कदम उठा सकते हैं और स्वयं गंगा नदी और उसकी सहायिकाओं के संरक्षण हेतु उपचारात्मक उपाय कर सकते हैं या उनके नदी तटों जो ऐसे गाँवों के साथ सटे हुए हैं या अन्य क्षेत्र जैसा भी मामला हो, जिसके लिए वे नोडल अधिकारी हैं, और यदि वह ऐसा नहीं कर पाते हैं तो वे इस आदेश की अवहेलना की उपचारात्मक कार्यवाही हेतु जिला गंगा समिति के अध्यक्ष के ध्यान में ला सकते हैं।

अतः भारत सरकार की उपरोक्त वर्णित अधिसूचना के पैरा-56 में निहित प्राविधानों के अनुसार जनपद चम्पावत अन्तर्गत गंगा नदी की सहायक नदियों के आसपास के क्षेत्रों की प्रत्येक ग्राम पंचायत के प्रधान को नोडल अधिकारी नामित किया जाता है। संबंधित नोडल अधिकारी अपने-अपने क्षेत्रान्तर्गत बहने वाली गंगा नदी की सहायक नदियों को प्रदूषण मुक्त करने हेतु अधिसूचना में निहित प्राविधानों के अनुसार कार्यवाही करेंगे।

दिनांक:-

  
जिलाधिकारी/अध्यक्ष,  
जिला गंगा समिति, चम्पावत।  
01/10/23

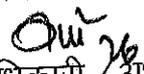
### कार्यालय जिलाधिकारी, चम्पावत।

संख्या:-499 /XXIV-नमामि गंगे/2023-24,

दिनांक 26 अक्टूबर, 2023

प्रतिलिपि:- निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- कार्यक्रम निदेशक, राज्य परियोजना प्रबन्धन ग्रुप नमामि गंगे, देहरादून।
- 2- प्रभागीय वनाधिकारी, चम्पावत, वन प्रभाग चम्पावत/सदस्य सचिव/नोडल अधिकारी, जिला गंगा समिति चम्पावत।
- 3- मुख्य विकास अधिकारी, चम्पावत।
- 4- जिला पंचायतराज अधिकारी, चम्पावत।
- 5- समस्त खण्ड विकास अधिकारी, जनपद चम्पावत।
- 6- ग्राम पंचायत प्रधान, द्वारा संबंधित खण्ड विकास अधिकारी, जनपद चम्पावत।

  
जिलाधिकारी/अध्यक्ष,  
जिला गंगा समिति, चम्पावत।  
01/10/23